

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 57 of 2021

IN THE MATTER OF:

Amandeep

...Applicant

Versus

State of Himachal Pradesh

...Respondent

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Place: Shimla

Date: 22-4-2022


 Deponent
 Addl. Chief Secy. (Industries)
 to the Govt. of H.P. Shimla

Through


 Additional Advocate General
 Himachal Pradesh, Shimla-1

Addl. Advocate General
 Himachal Pradesh

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 57 of 2021

IN THE MATTER OF:

Amandeep

...Applicant

Versus

State of Himachal Pradesh

...Respondent

**SUBMISSION OF STATUS REPORT BY WAY OF
AFFIDAVIT IN COMPLIANCE TO THE ORDER DATED
15.12.2021 ON BEHALF OF THE CHIEF SECRETARY,
HIMACHAL PRADESH**

MAY IT PLEASE YOUR LORDSHIPS:

I, R.D. Dhiman S/o Late Shri Sadhu Ram, age 59,
R/o. House No. 3, Type VI, Officer Colony, Shimla-171009,
occupation Government service and presently posted as Additional
Chief Secretary (Industries) to the Government of Himachal
Pradesh, Shimla do hereby solemnly affirm and declare as under:

1. That it is respectfully submitted that the above mentioned
Original Application came up for hearing on 15.12.2021
before this Hon'ble Tribunal and on the said date, the Hon'ble
Tribunal was pleased to pass the directions in the terms as
under: -

RD
Chief Secy. (Industries)
to the Govt. of Him. Pradesh

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OATH COMMISSIONER

"13. We expect specific compliance status in respect of the above directions against the law violators who have caused damage to the environment for their personal benefit.

Till such remedial action and strong monitoring mechanism is in place and placed before this Tribunal, the State may not permit any mining. Monitoring Committee needs to meet at shorter intervals. To uphold rule of law, law violators need to be visited with serious consequences. Since violations have been found, violators should not be eligible for mining/ crushing for specified appropriate duration in future and held fully accountable for past violations in terms of compensation and other punitive measures. Antecedents of the persons to whom mining permissions are given, in terms of past violations, must be duly verified.

14. Let further report of follow up action taken reports giving status as on 31.03.2022 be filed by the Chief Secretary and the State PCB separately by April 15, 2022 by e-mail at


Addl. Chief Secy. (Industries)
to the Govt. of H.P. Shimla

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judicial-ngt@gov.in, preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.

List for further consideration on 27.04.2022."

2. That it is humbly submitted that the directions contained in the first part of para 13 of the aforementioned Order dated 15.12.2021 qua compensation for damage to the environment, pertains to the Himachal Pradesh State Pollution Control Board and in this regard, no comment is being made here, inasmuch as this Hon'ble Tribunal vide para 14 of the above Order has categorically directed to the State Pollution Control Board to file its separate Status report. However, being aware of the issue, the Director of industries vide letter dated 05.04.2022 has apprised in detail to the Member Secretary, H.P State pollution Control Board for taking steps for preparing the Environment Compensation Regime, as per the directions passed by this Hon'ble Tribunal vide Order dated 26.02.2021 in O.A No. 360 of 2015, National Green Tribunal Bar Association Vs. Virender Singh (State of Gujarat), in the similar way as prepared by the Central pollution Control Board. A copy of letter dated 05.04.2022 is enclosed herewith as **Annexure-R-1.**

Chief Secy. (Industries)
to the Govt. of H.P. Shimla

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3. That in respect to the rest of the directions contained in the aforementioned Order dated 15.12.2021, it is humbly submitted that in the previous Affidavit dated 08.11.2021, the Respondent State vide para 9 had averred as under:

“ 9. That mining activities in all the 28 numbers of mining leases sanctioned for open sale in Swan River falling in Haroli & Una Sub Divisions have been suspended by the Respondent State since July, 2021, resultantly, the commercial activities of sand mining have come to halt. It is further submitted that the expert Committee, constituted by the Respondent State for the inspection of mining activities in the Swan River of District Una, has recently submitted its detailed report on 02.11.2021. Therefore, the Respondent State shall examine the recommendations made by the said expert committee in the light of recommendations as mentioned in para 5 of the Order dated 13.08.2021, made by the Monitoring Committee constituted by this Hon'ble Tribunal and accordingly, after putting pragmatic and more stringent mechanism in place, the Mining


Adl. Chief Secy. (Industries)
to the Govt. of H.P. Shimla

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activities in the said suspended leases shall be restored.

As such, after having examined the recommendations as per the above averments, the respondent State vide Notification dated 14.2.2022 constituted a Committee under the Chairmanship of Deputy Commissioner Una, District Una, H.P having members Superintendent of police Una, District Una; Superintending Engineer, Swan River Flood Management Project Circle, Una; Concerned Regional Officer, H.P. State Pollution Control Board, Una; Concerned Executive Engineer, HPPWD; Concerned Executive Engineer, IPH/ Jalshakti; Concerned Sub Division Officer (Civil) & Mining Officer Una, Distt. Una, for examining and to ensure that the final recommendations of the expert committee be in ground as per the terms & references contained in the said Notification dated 14.2.2022, in all the 28 suspended mining leases, sanctioned for open sale in Swan River falling in Haroli & Una Sub-Division. A copy of the Notification dated 14.2.2022 is enclosed herewith as **Annexure-R-2**.

The perusal of said Notification clearly evinces that strong monitoring mechanism has been put in place for revoking the suspension of 28 mining leases. Additionally, in

✓ 20
Adl. Chief Secy. (Industries)
to the Govt. of H.P. Shimla

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the said Notification at point No. 4, it has been clearly provided that the monitoring Committee shall meet at regular shorter interval for reviewing the regulatory provisions and if anything is found in violation of the said provision, in that eventuality, the Committee shall authorize the member secretary i.e. Mining Officer Una, District Una to recommend the case of defaulter lease holder to the head office for suspension of mining activities.

Not only this, the said Notification at point No. 5 also provides that if the monitoring Committee is of the view that any lease holder is habitual offender, in that eventuality, the Committee shall authorize the Member Secretary i.e. Mining Officer Una, District Una to recommend the name of the said lease holder with complete facts of the case to head office in order to declare him/her ineligible for mining /crushing for specified appropriate duration in future.

4. That it is humbly submitted that apart from the afore strong mechanism and other steps taken by the Respondent State as averred in Previous Affidavit dated 08.11.2021, the Department of Industries of the Respondent State has also developed a mechanism namely '**Result Frame Work Document**' (RFD) to ensure periodic monitoring for ensuing systematic & scientific mining in the granted mining leases

✓ *nan*
 Addl. Chief Insp. (mines)
 to the Govt. of J&K Shilla

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area as well as to ensure that all the conditions of the Permanent Registration as well as mining lease deed and other regulatory provision be complied with the lease holder/stone crusher owners. A Format of Result Frame Work Document is annexed herewith as **Annexure-R-3**.

The said Result Frame Work Document has been devised right from the mining guard level to Mining Officer i.e. as per the said document, the Mining Guard, Asstt. Mining Inspector or Mining Inspector has to inspect 100% mining lease areas granted in their respective jurisdiction as well as stone crusher units established in their respective jurisdiction, on monthly basis and accordingly, the columns as provided in the said document are to be filled up by them as per their field observation in order to ensure regulation on the ground. Thereafter, the observations made in the said document are to be verified by the concerned District Mining Officer and if anything is found wrong, the action shall be initiated against the concerned lease holder as well as against the said officials as per the law, if any dereliction of duties is found. The copies of RFDs of Mining Guard & Assistant Mining Inspector for the period w.e.f. 01.01.2022 to 31.03.2022 are enclosed herewith as **Annexure-R-4**.

✓ 20
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to the Govt. of H.P. Shimla

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Similarly, the Mining Officer has to inspect 100% mining lease areas granted in their respective jurisdiction as well as stone crusher units established in their respective jurisdiction, on quarterly basis and accordingly, as per its observations, the columns as provided in the said document are to be filled up in order to ensure proper monitoring and regulation of leased area on ground. Thereafter, the observations made in the said document are to be verified by the Head Office and if anything is found in dereliction of duties, the action shall be initiated against the concerned lease holder as well as the said officer as per law. The copies of RFDs of Mining Officer for the period w.e.f. 01.01.2022 to 31.03.2022 are enclosed herewith as **Annexure-R-5**. As such, from the perusal of the submissions made herein above as well as in the previous Affidavit dated 08.11.2021, it is clear that the strong mechanism has been put in place to ensure periodic monitoring for systematic & scientific mining in the granted mining leases.

5. That it is relevant to mention here that till date, the Monitoring Committee has not recommended any case for revoking the suspension of mining leases to the Head office of the Department of Industries.

✓ 
Addl. Chief Secy (Industries)
to the Govt. of H.P. Shimla

ATTESTED


OATH COMMISSIONER

6. That the present Affidavit may kindly be taken on record.

Place: Shimla

Date: 22.4.22 ✓

Through

Deponent
Addl. Chief Secy (Industries)
to the Govt. of H.P. Shimla

Advocate General
Himachal Pradesh
Addl. Additional Advocate General
Himachal Pradesh, Shimla-1

VERIFICATION:

I, the above deponent do hereby verify that the contents of this Affidavit from para 1 to 6 are true and correct to the best of my knowledge and belief as the information has been derived from the official record. No part of it is false and nothing material has been concealed therefrom.

Verified at Shimla on this day 22nd April, 2022.

Identified by ✓

ATTESTED

OATH COMMISSIONER

Deponent
Addl. Chief Secy (Industries)
to the Govt. of H.P. Shimla

Certified that the above/overleaf was declared before me on solemn affirmation on this 22nd day of April at Shimla in the District of Shimla by Sh. R.D. Sharma who was identified by Sh. Anand Kumar Sr HDM who is personally known to me. The contents of the above affidavit have been read over & explained to the deponent in vernacular who admitted them to be correct and true at the time of making thereof.

All Cuttings and Corrections are duly attested by me.
22.4.22
Oath Commissioner.

Oath Commissioner
HP High Court, Shimla



A

No. Udyog-Bhu(Khani-4) Laghu-45/2021 e 320
Government of Himachal Pradesh
Department of Industries
"Geological Wing"

Dated, Shimla-171001, the

5/4/2022

To

The Member Secretary,
H.P. State Pollution Control Board.
Him Parivesh, Phase-III,
New Shima (H.P.) 171009.

Subject:- Order dated 15/12/2021 passed by Hon'ble NGT in O.A No. 57/2021 titled as Amandeep V/s State of H.P. & Ors.

Sir,

Kindly refer to your letter No. PCB (DL-300)/OA No. 57/2021-14693-97 dated 12/01/2022 on the subject cited above vide which your good self has intimated that violators/persons involved in illegal mining may be identified by the field staff and the action thereon may be taken under MMDR Act, 1957 and **penalty be imposed in compliance to the directions of the Hon'ble Tribunal.**

In respect to the above underline direction/request, it is humbly submitted that last time, the O.A No. 57 of 2021 titled as Amandeep V/s State of H.P. & others was listed on 15.12.2021 before the Hon'ble National Green Tribunal, Principal Bench, New Delhi and on the said date, after having heard the matter at a length, the Hon'ble Tribunal was pleased to pass a detailed Order and vide para-12 of the said Order, the Hon'ble Tribunal, has made various observations. For the issue in hand, the relevant observation is re-produced herein as under:

".....Even after finding unsustainable and unscientific mining in violation of law, compensation for damage to the environment has not been taken. Further, we have noted this aspect in para 8 to 10 of our


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(Geological Wing)
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order dated 30.07.2021, quoted above in para 3, need for compliance of directions of this Tribunal dated 26.06.2021 in O.A. No. 360/2015, National Green Tribunal Bar Association v. Virender Singh (State of Gujrat). Action is required on the subject of strict enforcement of Sustainable Sand Mining Guidelines, issued by the MoEF, (which principles logically apply to mining of other minerals also) evaluation of environment parameters while granting EC, including replenishment studies, assessment of compensation for illegal mining and action against vehicles and equipments used for illegal mining."

The perusal of the above observation clearly evinces that the action is required on the subject of strict enforcement of Sustainable Sand Mining Guidelines, issued by the MOEF and para 8 of para 3 of the Order dated 30.07.2021, goes to show that the said guidelines have been issued under the **Environment (Protection) Act, 1986 (EP Act).**

Additionally, the perusal of para 8 of para 3 of the Order dated 30.07.2021, further go to show that the Order qua Environment Compensation Regime mentioning therein category of Vehicle & penalty amount, has been passed by the National Green Tribunal under Section 15 of the National Green Tribunal Act, 2010 (NGT Act).

For understanding the above Section 15, it has to be read with Section 14 of the National Green Tribunal Act, 2010 which are as under:

"14(1) The tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I.

(2) Tribunal shall here the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.


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(Geological Wing)
H.P. Shimla-1

(3).....

15.(1) The Tribunal may, by an order provide :-

(a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule I (including accident occurring while handling any hazardous substance);

(b) for restitution of property damaged;

(c) for restitution of the environment for such area or areas, as the tribunal may think fit.

(2).....

(3).....

(4).....

The perusal of said Sections clearly evinces that the Hon'ble Tribunal can exercise jurisdiction and pass an Order for restitution of the environment, if the damage to the environment has arisen under the Enactments as specified in the Schedule-I and under the said Schedule, the following Enactments/Acts have been provided:-

1. The water (Prevention and Control of Pollution) Act, 1974;
2. The Water (Prevention and Control of Pollution) Cess Act, 1977;
3. The Forest (Conservation) Act, 1980;
4. The Air (Prevention and Control of Pollution) Act, 1981;
5. The Environment (Protection) Act, 1986;
6. The Public Liability Insurance Act, 1991;
7. The Biological diversity Act, 2002;

The extracts of Section 14,15 & Schedule-I of the National Green Tribunal Act, 2010 are enclosed herewith as **Annexure-I** for your kind perusal and information please.

As such, from the perusal of Section 14 & 15 as well as Schedule-I of the National Green Tribunal Act, it is clear that the order qua the environment

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compensation regime has not been passed under the Mines Minerals (Development and Regulation) Act, 1957 and it appears that the said order has been passed under the Environment (Protection) Act, 1986, in as much as, the Sustainable Sand Mining Guidelines have been issued under the said Act.

Not only this, vide para 12 of the Order dated 15.12.2021, the Hon'ble National Green Tribunal has also observed as under: -

*"...We may also note the observations of the Hon'ble Supreme Court in **Common cause Vs. U.O.I & Ors., (2017) 9 SCC 499** to the effect that in case of illegal mining, the value of the entire mined material has to be recovered as compensation (as per mandate under section 21(5) of the MMDR Act, 1957, **apart from compensation for the loss to the environment.** ..."*

The perusal of above observation also make it clear that there are two compensations which need to be recovered from the violators/persons involved in illegal mining activities i.e. one has to be recovered under Section 21 of the MMDR Act, 1957 and other is to be recovered by the Pollution Control Board Himachal Pradesh as per the mechanism quoted by the Hon'ble Tribunal in para 8 to 10 of para 3 of Order dated 30.07.2021 referred above and in this regard, the report of the Central Pollution Control Board as mentioned in para10 may also be taken into consideration.

For getting more clarity, we may also refer Order dated 26.3.2019 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 942/2018-titled as Mand Area Environment Conservation Committee V/s State of Himachal Pradesh whereby the Hon'ble Tribunal was pleased to pass the Order in the terms as under;


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(Geological Wing)
H.P. Shimla-1

"1. The issue for consideration is against illegal sand mining in District Kangra, Himachal Pradesh.

2. Vide Order dated 21.12.2018, the Himachal Pradesh State Pollution Control Board (State PCB) and Collector Kangra were directed to furnish a factual and action taken report in the matter.
3. Accordingly, report dated 06.06.2019 has been filed by the Member Secretary, State PCB stating that stone crushers were found to be complaint. In the affidavit, it is further stated as follow:

"It is submitted that issues of alleged illegal mining do not fall in the purview/mandate of the State Pollution Control Board and illegal mining is to be checked by the Geological wing of Industries Department under Mines & Mineral Act. 1957."

4. **we find that the above statement shows lack of knowledge of environment laws on the part of the Member Secretary, State PCB. The environment norms can certainly be overseen by the State PCB even if there is some overlapping. Mining Department may mainly oversee the compliance of Mining laws. The State PCB cannot disown the responsibility of overseeing the monitoring and compliance of environmental norms.**

5. In view of the above, we dispose of this matter with a direction to the Chief Secretary, Himachal Pradesh to appropriately counsel the Member Secretary, State PCB so that he can acquire minimum knowledge required for performing his duties. A copy of this order be sent to the Chief Secretary, Himachal Pradesh for the purpose by e-mail.



A copy of order dated 26.03.2019 is enclosed herewith as **Annexure-2.**

As such, in view of the facts narrated herein before, it can be easily ascertained that the directions of the Hon'ble Tribunal are mainly in respect to the Environment Protection which has some overlapping with the Mining Laws and rules made thereunder and in case of overlapping, the Hon'ble Tribunal vide above Order dated 26.03.2019 has clarified the position.

Being aware of the issue in hand, the Worthy Secretary (Environment, Science & Technology) to the Govt. of Himachal Pradesh has already issued a Notification No. STE-E(3)-25/2018 dated 30.10.2020, further modified vide Notification No. STE-E(3)-25/2018 dated 25.03.2021, in compliance to the Order dated 05.04.2019 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in O.A. No. 360/2015-titled as National Green Tribunal Bar Association V/s Virender Singh whereby a Committee has been constituted to prepare the compensation regime to assess the damage to ecology on account of illegal mining activities in the State of HP with a view to prevent such activities.

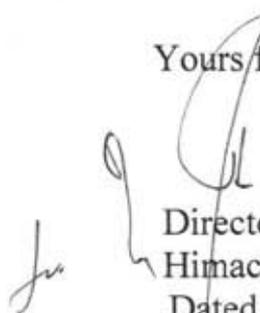
Ergo, it is made here clear that the Geological Wing of this Department regulates the mining activities strictly in accordance with the provisions of the Mines Minerals (Development and Regulation) Act, 1957 and Rules made thereunder i.e. The Himachal Pradesh Minor Minerals (Concession) and Minerals Prevention of Illegal Mining, transportation and Storage) Rules, 2015 as amended time to time and if any person is found to be indulged in illegal mining activities, the action is strictly taken in accordance to the provisions contained in said Act & Rules and not in accordance to the mechanism, as directed by the Hon'ble National Green Tribunal in para 8 to 10


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(Geological Wing)
H.P. Shimla-1

of para 3 of Order dated 30.07.2021 referred above, as the same pertains to the Himachal Pradesh State Pollution Control Board.

Encl: As above.

Yours faithfully,


Director of Industries
Himachal Pradesh

Dated: 5/4/22

Endst. No. As above 221-39

Copy to:

1. The Advocate General, Himachal Pradesh, Shimla-171001 for information please.
2. The Additional Chief Secretary (Environment, Science & Technology) to the Government of Himachal Pradesh, Shimla, H.P. for information please.
3. The Additional Chief Secretary (Industries) to the Government of Himachal Pradesh, Shimla, H.P. for information please.
4. The Director, (Department of Environment, Science & Technology) Himachal Pradesh, Shimla H.P. for information please.


Director of Industries
Himachal Pradesh


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Deptt. of Industries
(Geological Wing)
H.P Shimla-1

Staff of Tribunal.

- 12. (1) The Central Government shall determine the nature and categories of the officers and other employees required to assist the Tribunal in the discharge of its functions.
- (2) The recruitment of the officers and other employees of the Tribunal shall be made by the Chairperson in such manner as may be prescribed.
- (3) The officers and other employees of the Tribunal shall discharge their functions under the general superintendence of the Chairperson.
- (4) The salaries and allowances and conditions of service of the officers and other employees of the Tribunal shall be such as may be prescribed.

Financial and administrative powers of Chairperson.

- 13. The Chairperson of the Tribunal shall exercise such financial and administrative powers as may be vested in him under the rules made by the Central Government:
 Provided that the Chairperson may delegate such of his financial and administrative powers, as he may think fit, to any Judicial Member or Expert Member or officer of the Tribunal subject to the condition that the Member or such officer, while exercising such delegated power, continues to act under the direction, control and supervision of the Chairperson.

CHAPTER III JURISDICTION, POWERS AND PROCEEDINGS OF THE TRIBUNAL

Tribunal to settle disputes.

- 14. (1) The Tribunal shall have the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment), is involved and such question arises out of the implementation of the enactments specified in Schedule I.
- (2) The Tribunal shall hear the disputes arising from the questions referred to in sub-section (1) and settle such disputes and pass order thereon.
- (3) No application for adjudication of dispute under this section shall be entertained by the Tribunal unless it is made within a period of six months from the date on which the cause of action for such dispute first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days.

Relief, compensation and restitution.

- 15. (1) The Tribunal may, by an order, provide,—
 - (a) relief and compensation to the victims of pollution and other environmental damage arising under the enactments specified in the Schedule I (including accident occurring while handling any hazardous substance);
 - (b) for restitution of property damaged;
 - (c) for restitution of the environment for such area or areas,
 as the Tribunal may think fit.

(2) The relief and compensation and restitution of property and environment referred to in clauses (a), (b) and (c) of sub-section (1) shall be in addition to the relief paid or payable under the Public Liability Insurance Act, 1991.

(3) No application for grant of any compensation or relief or restitution of property or environment under this section shall be entertained by the Tribunal unless it is made within a period of five years from the date on which the cause for such compensation or relief first arose:

Provided that the Tribunal may, if it is satisfied that the applicant was prevented by sufficient cause from filing the application within the said period, allow it to be filed within a further period not exceeding sixty days.

(4) The Tribunal may, having regard to the damage to public health, property and environment, divide the compensation or relief payable under separate heads specified in Schedule II so as to provide compensation or relief to the claimants and for restitution of the damaged property or environment, as it may think fit.

6 of 1991.

Geologist
Deptt. of Industries
(Geological Wing)
H.P Shimla-1

SCHEDULE I

[See sections 14(I), 15(I), 17(I)(a), 17(2), 19(4) (j) and 34(I)]

1. The Water (Prevention and Control of Pollution) Act, 1974;
2. The Water (Prevention and Control of Pollution) Cess Act, 1977;
3. The Forest (Conservation) Act, 1980;
4. The Air (Prevention and Control of Pollution) Act, 1981;
5. The Environment (Protection) Act, 1986;
6. The Public Liability Insurance Act, 1991;
7. The Biological Diversity Act, 2002.


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Deptt. of Industries
(Geological Wing)
h.P Shimla-1

Item No.03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 942/2018

Mand Area Environment Conservation Committee Applicant(s)

Versus

State of Himachal Pradesh Respondent(s)

Date of hearing: 26.03.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

ORDER

1. The issue for consideration is against illegal sand mining in District Kangra, Himachal Pradesh.
2. Vide order dated 21.12.2018, the Himachal Pradesh State Pollution Control Board (State PCB) and Collector Kangra were directed to furnish a factual and action taken report in the matter.
3. Accordingly, report dated 06.03.2019 has been filed by the Member Secretary, State PCB stating that stone crushers were found to be compliant. In the affidavit, it is further stated as follows:

"It is submitted that issues of alleged illegal mining do not fall in the preview /mandate of the State Pollution Control

Board and illegal mining is to be checked by the Geological wing of Industries Department under Mines & Mineral Act, 1957."

4. We find that the above statement shows lack of knowledge of environmental law on the part of the Member Secretary, State PCB. The environment norms can certainly be overseen by the State PCB even if there is some overlapping. Mining Department may mainly oversee the compliance of Mining laws. The State PCB cannot disown the responsibility of overseeing the monitoring and compliance of environmental norms.

5. In view of the above, we dispose of this matter with a direction to the Chief Secretary, Himachal Pradesh to appropriately counsel the Member Secretary, State PCB so that he can acquire minimum knowledge required for performing his duties. A copy of this order be sent to the Chief Secretary, Himachal Pradesh for the purpose by e-mail.

Adarsh Kumar Goel, CP

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

March 26, 2019
Original Application No. 942/2018
A


Geologist
Dept. of industries
(Geological Wing)
H.P. Shimla-1

**Government of Himachal Pradesh
Department of Industries**

No. Ind-II(F)3-9/2020-II

Dated: Shimla -2, the 14.02.2022

NOTIFICATION

The Governor, Himachal Pradesh, is pleased to constitute a committee, for examining all the 28 suspended mining leases, sanctioned for open sale in Swan River falling in Haroli & Una Sub-Divisions, in view of the final recommendations contained in the report submitted by the expert committee constituted by the Government vide Notification No. IndII(F)10-2/2021 dated 30.07.2021 for inspection of the respective area of Swan River of Haroli & Una Sub-Divisions in District Una. The constitution of the Committee shall be as under:

- | | |
|--------------------------------------------------------------------------------|------------------|
| 1. Deputy Commissioner Una, Distt. Una | Chairman |
| 2. Superintendent of Police Una, Distt. Una | Member |
| 3. Superintending Engineer,
Swan River Flood Management Project Circle, Una | Member |
| 4. Concerned Regional Officer,
H.P. State Pollution Control Board, Una | Member |
| 5. Concerned Executive Engineer, HPPWD | Member |
| 6. Concerned Executive Engineer, IPH/JalShakti | Member |
| 7. Concerned Sub Divisional Officer (Civil) | Member |
| 8. Mining Officer Una, Distt. Una | Member Secretary |

Terms and references of the Committee:-

1. Firstly, the Member Secretary i.e. Mining Officer Una, Distt. Una shall examine the each case of 28 number of suspended mining leases, on ground, in view of the regulatory provisions recommended by the expert committee, constituted by the Government vide Notification No. Ind-II(F)10-2/2021 dated 30.07.2021, in its report and shall get in place all the practicable provisions by the respective lease holders. Thereafter, the Member Secretary shall prepare a report in respect of each suspended Mining Lease area qua the regulatory provisions which stands implemented and which could not be implemented by the respective lease holders in view of geological /geographical /physiographic constraints of Mining Lease area or owing to any other impracticable cause.
2. Secondly, the Member Secretary i.e. Mining Officer Una, Distt. Una shall apprise the each report, so prepared, on case to case basis to the committee at the venue/place, as decided by the chairman of the committee and spell out the Committee the reasons in respect to the non implementation of the regulatory provisions, if any, as recommended by the afore expert committee in its report. If satisfied, the Committee shall examine each suspended mining lease area in view of the report as prepared by the Member


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Secretary i.e. Mining Officer Una, Distt. Una and it ought to be ensured that each regulatory provision must be in place.

3. Thirdly, if the Committee is satisfied qua the progress made by the respective lease holders in respect to the implementation of the applicable regulatory provisions, the Committee shall authorize the Member Secretary i.e. Mining Officer Una, Distt. Una to recommend the same, on case to case basis, to the Head Office for revoking the suspension.
4. Fourthly, the Committee shall meet at regular shorter intervals for reviewing the applicable regulatory provisions and if anything is found in violation of the said provisions, in that eventuality, the Committee shall authorize the Member Secretary i.e. Mining Officer Una, Distt. Una to recommend the case of defaulter lease holder to the Head Office for suspension of mining activities.
5. Fifthly, if the Committee is of the view that any lease holder is habitual offender, in that eventuality, the Committee shall authorize the Member Secretary i.e. Mining Officer Una, Distt. Una to recommend the name of said lease holder, with complete facts of the case, to the Head Office in order to declare him/her ineligible for mining/crushing for specified appropriate duration in future in compliance to the Order dated 15.12.2021 passed by the Hon'ble N.G.T in O.A No. 57 of 2021 titled as Amandeep Vs. State of H.P.

By order

R.D. Dhiman
Additional Chief Secretary (Industries) to the
Government of Himachal Pradesh
Dated: Shimla-2, the 14.02.2022

Endst. No. Ind-II(F)3-9/2020-II

Copy to the following for information and necessary action:-

1. The Director of Industries, Himachal Pradesh, Shimla-01.
2. The Deputy Commissioner, Una, District Una, H.P.
3. The State Geologist, Himachal Pradesh, Shimla-01.
4. The Superintendent of Police, Una, District Una, H.P.
5. The Superintending Engineer, Swan River Flood Management Project Circle, Una, H.P.
6. The Executive Engineer, HPPWD Division, Una, District Una. H.P.
7. The Executive Engineer, IPH/JalShakti Division, Una, District Una. H.P.
8. The Regional Officer, H.P. State Pollution Control Board, Una, Distt. Una, H.P.
9. The Sub Divisional Officer (Civil), Sub Division, Una, Distt. Una. H.P.
10. The Sub Divisional Officer (Civil), Sub Division, Haroli, Distt. Una. H.P.
11. The Mining Officer, Una, District Una, H.P.


Additional Chief Secretary (Industries) to the
Government of Himachal Pradesh


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RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/ Assistant mining Inspector:-
 Name of District:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-
 Period of Inspection:- for the month of ---

Description of Mining Lease					Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Mining Lease.	Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
Sr. No.	Date of Inspection	Name of Lease holder	Area of Lease	Period of Lease	Status of Boundary Pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation		Date	Type of violation			


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ANNEXURE-R-4**RESULT FRAME WORK DOCUMENT (RFD) PERFORMA**

Name of the Mining Officer:- Neeraj Kant , MO Una
 Name of District :- Una ,District Una
 Total Nos.Of Mining Leases:- 86
 For free Sale :- 26 + 3
 For Stone Crusher :- 56
 Period of Inspection :- For the Month of January 2022

S. No	Description of Stone Crusher					Status of Stone Crusher			Date on which notice Issue to lessees for violation if any	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous or not	If not what action taken	Remarks
	Date of Inspection	Name & address of Stone Crusher	Validity of Latest PMT	Name of Legal source	Validity of Legal Source	Working/ Not Working	Operating on Electricity or Generator	Whether Production is within the limit of mining Plan/EC clearance If not, quantity of excess productions	Nature of Violation if any	Date	Nature of Violation	Date	Type of Violation	
04.01.2022	Smt. Veena Thakur VPO Mandwara Tehsil Amb, District Una Prop.M's Jaswal Stone Crusher VPO Mandwara Tehsil Amb Distt. Una H.P.	28.09.20 22	Mining Lease	03-06- 2009 to 02-06- 2024	Working	Electri city	YES	-	27.1.22	Demanding	-	-		

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	Sh. Kamal Thakur VPO Village & P.O.Badoh, Tehsil Amb District Una H.P.Prop, M/s Bharat Stone Crusher & Screening Plant VPO, Mawa Sindhian, Tehsil Amb District Una (H.P.)	21.07.20 22	Mining Lease	03-05- 2019 to 02-05- 2034	Working	Electri city	YES		↑	DEMARCATION						
	Sh. Kapil Sharma S/o Sh. Sansar Chand Sharma, VPO Oel Tehsil Amb District Una H.P. Partner M/s Shree Rudra Stone Crusher VPO, Oel Tehsil Amb District Una (H.P.)	18.04.20 23	Mining Lease	01-06- 2016 to 31-05- 2026	Working	Electri city	YES		↑	FOR BOUNDARY						
	Sh. Atharav Chaddha S/o Sh. Suresh Chaddha VPO Tatehra Tehsil Amb Distric Una H.P.M/s Athrav Stone Crusher Village Tatehra PO. Oel, Tehsil Amb District Una (H.P.)	28.06.20 23	Mining Lease	30-06- 2015 to 29.06.20 30	Working	Electri city	YES		27.0.22	FOR BOUNDARY						
	Sh Rajinder Singh S/o Sh. Late. Sh. Kashmir Singh, H.No. 118, Phase- IV, Himuda Colony, Rakkar Colony, Una Tehsil & District Una H.P.Prop: M/s Thakur Enterprises Unit-II, VPO Kuthyari Tehsil Amb District Una (H.P.)	22.06.20 23	Mining Lease	27-07- 2016 to 26-07- 2021	Working	Electri city	YES		↓							


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	Sh. Vivek Sharma, VPO Maidangrah, Tehsil Amb Distt. Una Prop. M/s Him Stone Crusher VPO Maidangrah Tehsil Amb District Una H.P.	11.05.20 23	Mining Lease	18-07- 2016 to 17-07- 2031	Working	Electri city	YES											
	M/s J.B.B. Stone Crusher & Screening Plant, Village Jadla Koeri Tehsil Amb District Una Prop. Sh. Madan Jaswal Village & P.O. Jadla Koeri, Sub Tehsil Ghanari, District Una H.P.	29.06.20 22	Mining Lease	29-06- 2017 to 28-06- 2032	Working	Electri city	YES											
	M/s Ganpati Stone Crusher VPO Oel Tehsil Amb District Una H.P. Prop. Sh. Ajender Singh Bharti S/o Sh. Ram Pal Singh VPO Oel, Tehsil Amb District Una H.P.	04.08.20 22	Mining Lease	05-08- 2017 to 04-08- 2032	Working	Electri city	YES											
	M/s Nanika Stone Stone Crusher, Prop. Sh. Vishavjeet Singh, VPO Kadh, Tehsil Ghanari District Una H.P. Mob.No. 78070- 48915	20.09.20 22	Mining Lease	20-09- 2017 to 19-09- 2032	Working	Electri city	YES											
	M/s Thakur Enterprises Unit II V P O Kuthiari Tehsil Amb District Una	22.06.20 23	Mining Lease	06-08- 2019 to 05-08- 2034	Working	Electri city	YES											

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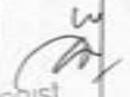
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	Krishna Stone Crusher VPO Tatchra Tehsil Gagret at Kaloh Distt. Una	13.07.20 23	Mining Lease	29-06- 2020 to 28-06- 2030	Working	Electri city	Yes											
	Sh. Satish Kumar Sharma, Prop. HSD Stone Crusher VPO Churura, Tehsil Amb, District Una, H.P.	09.10.20 22	Mining Lease	28-09- 2020 to 27-09- 2035	Working	Electri city	Yes											
	M/s Nanika Stone Stone Crusher, Prop. Sh. Vishayjeet Singh, VPO Kadh, Tehsil Ghanari District Una H.P.Mob.No. 78070- 48915	20.09.20 22	Mining Lease	08-03- 2021 to 07-03- 2036	Working	Electri city	Yes											
	Sh. Kamal Thakur VPO Village & P.O.Badoh, Tehsil Amb District Una H.P.Prop. M's Bharat Stone Crusher & Screening Plant VPO, Marwa Sindhian, Tehsil Amb District Una (H.P.)	21.07.20 22	Mining Lease	17-09- 2021 to 16-09- 2026	Working	Electri city	Yes											
	Krishna Stone Crusher VPO Tatchra Tehsil Gagret at Kaloh Distt. Una	13.07.20 23	Mining Lease	09-08- 2021 to 07-08- 2026	Working	Electri city	Yes											
	Sh. Kapil Sharma S/o Sh. Sansar Chand, VPO Oel, Tehsil Amb, District Una (HP)	18.04.20 23	Mining Lease	14-01- 2021 to 13-01- 2026	Working	Electri city	Yes											

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	Sh Sahil Sharma S/o Sh Ashok Kumar Sharma R/o Village Moin PO Chintpurni Tehsil Dehra District Kangra Proprietor M/s Him Flint Stone Crusher VPO Kuthera Jaswalan Subtehsil Gagret District Una	PMT PENDIN G	Mining Lease	28.08.20 21 to 27.08.20 36	Not Working	NA Electr icity	NA												
11.01.2022	Sh. Satish Kumar S/o Sh Prakash Chand VPO Dushara Tehsil Amb District Una H.P. Prop M/s HSD Stone Crusher VPO Dhushara, Tehsil Amb District Una(H.P.)	19.10.20 22	Mining Lease	06-04- 2015 to 05.04.20 30	Workin g	Electr icity	YES												
	Sh Satpal & Sachin Village Karluhi, Tesil Amb District Una H.P.Prop: M/s Jai Ganesh Stone Crusher VPO Karluhi Tehsil Amb District Una (H.P.)	27.04.20 22	Mining Lease	17-07- 2009 to 16-07- 2024	Workin g	Electr icity	YES												
	Sh Rajinder Singh S/o Sh. Late. Sh. Kashmir Singh, H.No. 118, Phase-IV, Himuda Colony, Rakkar Colony,Una Tehsil & District Una H.P.Prop: M/s Thakur Enterprises Unit-II VPO Kuthyari Tehsil Amb District Una (H.P.)	22.06.20 23	Mining Lease	16-09- 2018 to 15-09- 2033	Workin g	Electr icity	YES												

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	H.P.																	
	M/s Nanika Stone Stone Crusher, Prop. Sh. Vishavjeet Singh, VPO Kadh, Tehsil Ghanari District Una H.P. Mob.No. 78070-48915	20.9.2022	Mining Lease	20-09-2017 to 19-09-2032	Working	Electricity	YES											
	Sh. Vivek Sharma, VPO Maidangrah, Tehsil Amb Distt. Una Prop. M/s Him Stone Crusher VPO Maidangrah Tehsil Amb District Una H.P.	11.5.2023	Mining Lease	05-12-2018 to 04-05-2033	Working	Electricity	YES											
	M/s Thakur Enterprises Unit II V P O Kuthiari Tehsil Amb District Una	22.6.2023	Mining Lease	06-08-2019 to 05-08-2034	Working	Electricity	YES											
	Krishna Stone Crusher VPO Tatehra Tehsil Gagret at Kaloh Distt. Una	13.7.2023	Mining Lease	29-06-2020 to 28-06-2030	Working	Electricity	YES											
18.01.2022	Inspection of Mining Checkpost Bathri, Mehatpur, Pandoga, Pollian & Gagret																	

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	Sh. Ravinder Kumar Prop. M/s Jagdambay Stone Crusher & Screening Plant VPO Badsala, Tehsil & District Una, H.P. Mob No.: 92183-00001	16.9.2022	Mining Lease	15-09-2017 to 14-09-2022	Working	Electricity	YES	↑ L.F.U. 22 ↓										
	M/s Shiva Stone Crusher, VPO Dhamandari, Tehsil & District Una, H.P. Prop. Sh. Bhupinder Singh Thakur S/o Sh. Vikram Singh VPO Chatara	5.8.2023	Mining Lease	19-01-2018 to 18-01-2033	Working	Electricity	YES											
	Sh. Ravinder Kumar Prop M/s Sarswati Stone Crusher & Screening Plant VPO Nichla Pandoga Tehsil Haroli District Una H.P.	Provisional Registration	Mining Lease	20-06-2017 to 19-06-2022	NOT Working	NA Electricity	YES											
	Smt Ambika D/o Sh Prem Chand Vivek Nagar Pir Nigah Road Prop M/s Saraswati Stone Crusher VPO Upper Basal Tehsil & District Una	9.6.2022	Mining Lease	11-02-2017 to 10-02-2032	Working	Electricity	YES											
27.01.2022	Raid in Santoshgarh, Jogipanga Samoor Kalan																	


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RESULT FRAME WORK DOCUMENT (RFD) PERFORMA

Name of the Mining Officer:- Neeraj Kant , MO Una
 Name of District :- ~~Una~~, District Una
 Total Nos.Of Mining Leases:- ~~UNA~~ 86
 For free Sale :- 26 + 3
 For Stone Crusher :- 56
 Period of Inspection :- For the Month of February 2022

S. No	Description of Stone Crusher					Status of Stone Crusher			Date on which notice issue to lessees for violation if any	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous or not	If not what action taken	Remarks	
	Date of Inspection	Name & address of Stone Crusher	Validity of Latest PMT	Name of Legal source	Validity of Legal Source	Working/ Not Working	Operating on Electricity or Generator	Whether Production is within the limit of mining Plan/EC clearance If not, quantity of excess productions	Nature of Violation if any	Date	Nature of Violation	Date	Type of Violation		
1	01.02.2022	CRUSHERS IN UNA ,AMB & GAGRET	NA												Raid in Dhamandri , Ghalluwal ,Jadla ,Amlehar
2	02.02.2022	OPEN SALE LEASE IN UNA & HAROLI	NA												,Inspection of mining lease of open sale ,all leases were suspended wef 1.07.2021 and No mining activities were observed
3	08/02/2022 & 17.02.2022	SANJHOT & DHAMANDRI	NA												Raid in Dhamandri , & Sanjhot
4	09.02.2022 ,10.02.2022	BATHU KAHANPUR & GAGRET	NA												Raid in Bathu,Gagret & Khanpur

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5	14.02.2022 & 15.02.2022	GHALLUWAL & GAGRET	NA	Inspection of mining lease of stone crushers
6	21.02.2022	KHANPUR ,FATEHPUR ,SANTOSHGARH	NA	Raid, 3 cases were detected & Hon'ble Court fined Rs 550000/-.
6	22.02.2022	UNA		Inspection of Brick kiln in Una subdivision

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RESULT FRAME WORK DOCUMENT (RFD) PERFORMA

Name of the Mining Officer:- Neeraj Kant , Mining Officer UNA

Name of District :- Una

Total Nos.Of Mining Leases:- 86

For free Sale :- 26 +3

For Stone Crusher :- 56

Period of Inspection :- For the Month of MARCH 2022

S. No	Description of Stone Crusher					Status of Stone Crusher			Date on which notice Issue to lessees for violation if any		Previous Date of Inspection of said Mining Lease		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous or not	If not what action taken	Remarks	
	Date of Inspection	Name & address of Stone Crusher	Validity of Latest PMT	Name of Legal source	Validity of Legal Source	Working/ Not Working	Operating on Electricity or Generator	Whether Production is within the limit of mining Plan/EC clearance If not, quantity of excess productions	Nature of Violation if any	Date	Nature of Violation	Date	Type of Violation					
05.02.2022 & 04.03.2022 ,08.03.2022 ,10.03.2022	Inspected Open sale leases of Anoop Thakur S/o Sh. Jagdev Singh VPO Jankaur, Tehsil & District Una (HP). Jagjeet Singh Sodh S/o Sh Niranjana Singh Sodh, Ward No.5, Village Fatehpur P/o Nangran Tehsil & District Una, H.P.,Rakesh S/O Piare Lal R /OWard No -7 Santoshgarh Tehsil & District Una Manav Khanna S/o Late Sh. Kapil Mohan VPO Khanpur, Tehsil & District Una., Sh. Ravinder Kumar S/o Sh. Parmeshawar Nand VPO Santoshgarh, Tehsil & District Una (HP) , Sh. Umesh Kumar S/o Sh. Ravinder Kumar VPO Santoshgarh Tehsil & District Una (HP), h.Raj Kumar S/o Sh. Sansar Chand, Village & P.O. Bathu, Tehsil & District Haroli, District Una H.P.Sh. Susheel Kumar S/o Sh.Parhotam Lal, VPO Bathri, Tehsil Haroli, District Una H.P.Sh. Ram Pal S/o Sh. Balbeer Singh Village & P.O.Bathri, Block-I, Tehsil Haroli, Distrit Una H.P.Sh. Udham Singh S/o Sh. Kirpa Ram Village Salah, P.O.Dangehar, Tehsil Baroh, District Kangraat Fatehpur, Bathu ,Jankaur ,Samnal, Santoshgarh & Sainsowal ,all leases were suspended wef																	


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2	1.07.2021 and No mining activities were observed ,													
04.03.2022	Partner: Sh. J.S. Sidhu & Sh. M.S. Sidhu S/o Sh.Barinder Singh Sidhu R/o H.No.1169, Sector -7, Panchkulla Haryana	22.03.2022	Mining Lease	25-07-2005 to 24-07-2025	Working	Electricity								
	M/s Himachal Chemicals & Silicate Works VPO. Bathu Tehsil Haroli District Una (H.P.)Partner: Sh. J.S. Sidhu & Sh. M.S. Sidhu S/o Sh.Brinder Singh Sidhu R/o H.No.1169, Sector -7, Panchkulla Haryana	22.3.22	Mining Lease	27-07-2005 to 26-07-2025	Working	Electricity	YES							
	M/s Lakhwinder Singh Stone Crusher VPO Pollian Tehsil Haroli District	21.9.22	Mining Lease	20-01-2018 to 19-01-2033	Working	Electricity	YES							


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	M/s Lakhwinder Singh Stone Crusher VPO Pollian Tehsil Haroli District Una (H.P.) Unit-I) Prop.Sh. Lakhwinder Singh, S/o Sh. Jagmail Singh, HIG-824, Phase-II, Mohali, Punjab	Kuthar Beet	Mining Lease	08-04-2015 to 07-04-2030	Workin g	Elect ricity														
	M/s Lakhwinder Singh Stone Crusher VPO Kungrat-II, Tehsil Haroli, Distrit Una H.P. Prop. Sh. Lakhwinder Singh, S/o Sh. Jagmail Singh, HIG-824, Phase-II, Mohali, Punjab		Mining Lease	18-08-2016 to 17-08-2031	Workin g	Elect ricity														
	M/s Lakhwinder Singh Stone Crusher VPO Kungrat, Tehsil Haroli District Una (H.P.) Unit-II.Prop. Sh. Lakhwinder Singh, S/o Sh.		Mining Lease	18-11-2011 to 17-11-2026	Workin g	Elect ricity														

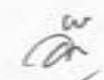
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		Sh Ramesh Chand S/o Sh. Karma Chand Village Bangarh P.O. Jakhera Tehsil and District Una Prop: M/s Shiv Shakti Stone Crusher Singha (Soor Kalan), Tehsil Haroli District Una (H.P.) Mob.No: 98161-72268	4/24	Mining Lease	13-03-2014 to 12-03-2029	Working	Electricity	Yes										
		M/s Om Stone Cursher, Kuthar Beet Tehsil Haroli Prop. Smt. Sudershana Rani Sharma, H.No. 249 Giani Zail Singh Nagar, Ropar Punjab	20.6.22	Mining Lease	21-06-2017 to 20-06-2032	Working	Electricity	Yes										
		Sh. Sandan Sharma, Prop. M/s Mahadev Stone Crusher, VPO Bathu Tehsil Haroli, District Una H.P.	9.10.22	Mining Lease	10-10-2017 to 09-10-2032	Working	Electricity	Yes										

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5.03.2022	Smt Ambika D/o Sh Prem Chand Vivek Nagar Pir Nigah Road Prop M/s Saraswati Stone Crusher VPO Upper Basal Tehsil & District Una	Disconn ection			Not Workin g			PMT ISSUED ON 11.3.2022 Here after unit is operational										
	M/s Matri Stone Crusher VPO Basal Tehsil & District Una H.P. Partners Sh Ram Dev Duvedi & Kamal Kishore Sharma, VPO Bhatoli Tehsil Una District Una (H.P.)	103/23	Mining Lease	07-04- 2016 to 06-04- 2031	Workin g	Elect ricity	Yes											
	Sh Kapil Sharma Prop M/s Shree Shree Rudra Stone Crusher & Screening Plant, VPO Basal Tehsil Una District Una (H.P.)	21.6.23	Mining Lease	07-04- 2016 to 06-04- 2031	Workin g	Elect ricity	Yes											


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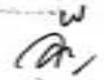
		Sh Raman Kumar S/o Sh Dharampal VPO Ispur Tehsil Una District Una (H.P.) Prop. M/s Rudra Crusher VPO Ispur Tehsil Una District Una (H.P.)		Mining Lease	26-08-2016 to 25-08-2031	Working	Electricity	Yes											
		M/s Bala ji Stone Crusher VPO Upper Basal, Tehsil & District Una H.P. Partner : Sh. Sanjeev Saini & Sh. Yogesh Aeri,	Disconnection																
	09.03.2022	Smt. Veena Thakur, VPO Mandwara Tehsil Amb, Disterict Una Prop. M/s Jaswal Stone Crusher VPO Mandwara Tehsil Amb Distt. Una H.P.	28 ⁹ / ₂₂	Mining Lease	03-06-2009 to 02-06-2024	Working	Electricity	Yes											
		Sh. Kamal Thakur VPO Village & P.O. Badoh, Tehsil Amb District Una H.P. Prop. M/s Bharat Stone Crusher &	21.7.22	Mining Lease	03-05-2019 to 02-05-2034	Working	Electricity	Yes											

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 (Geological Wing),
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[Signature]

DOCUMENT (RFD) PERFORMANCE
 Assistant Mining Inspector/Mining Guard:- Ravi Datta (Asst Mining Inspector)
 Name of District:- UNA
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:-
 Period of Inspection:- for the month of Jan, 2022

Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation		
4-1-22		Rama Stone Crusher Andhra Mining Lease.	2.9.21	13/12/2020	Yes	Yes	Yes	No								Lease area inspected with MG and
4-1-22		Coal Crusher Stone Crusher Mining Lease.	4.38.21	16/2/2021	Yes	Yes	Yes	No								- do
4-1-22		Phakar B. C. U II Kuthari Mining Lease.	4.54.20	15/9/2020	Yes	Yes	Yes	No								- do
20-1-22		H.S.D. S.C. Mining Lease Pakhal.	16.9.18	5/4/2020	Yes	Yes	Yes	No								- do
20-1-22		Mahabir Se Mining Lease Salonda.	3.72.21	14/10/2020	Yes	Yes	Yes	No								- do
20-1-22		Phakar U-II Kuthari Mining Lease.	4.54.20	15/9/2020	Yes	Yes	Yes	No								- do
20-1-22		Rama Stone Crusher Andhra Mining Lease.	2.09.21	13/12/2020	Yes	Yes	Yes	No								- do


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(Asstt. Mining Inspector)
 Ram Das (Asstt. Mining Inspector)
 Name of District: UNA
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:

Period of Inspection: - for the month of Feb, 2022.

Sr No	Date of Inspection	Description of Mining Lease	Area of lease	Period of Lease	Status of Mining Activities				Date	Nature of violation	Date	Nature of violation	Date	Type of Violation	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
					Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any									
1-2-22		Rama Stone Crusher Andora Mining Lease.	2.09.01	13/2020	Yes	Yes	Yes	No									
1-2-22		Jai Omnath Stone Crusher Mining Lease	4.29.09	16/2024	Yes	Yes	Yes	No.									Lease area beyond width of road
1-2-22		Thakur-U-11 Mining Lease Kuthuki	4.24.70	15/2023	Yes	Yes	Yes	No									- do -
10-2-22		H.S.D. Stone Crusher Mining Lease Takardi.	16.9.15	5/2020	Yes	Yes	Yes	No.									- do -
10-2-22		Mahabir Stone Crusher Takardi Mining Lease.	3.2.42	27/2025	Yes	Yes	Yes	No									- do -
10-2-22		Mahabir S.C. Mining Lease Salrai	3.7.76	14/2020	Yes	Yes	Yes	No.									- do -
10-2-22		Rama S. Crusher Andora Mining Lease.	2.9.01	13/2020	Yes	Yes	Yes	No									- do -
14-2-22		Jai Omnath S.C. Kuthuki	4.29.09	16/2024	Yes	-	-	-									- do -
23-2-22		H.S.D Stone Crusher Mining Lease Takardi.	16.9.15	5/2020	Yes	Yes	Yes	No.									- do -
23-2-22		Mahabir S.C. Mining Lease Takardi.	3.2.42	27/2025	Yes	Yes	Yes	No.									- do -

Ram Das A.M.I.
 U.A.

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 Geological Wing
 P. Shimla

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- Ram Dass (Asstt. Mining Inspector)

45

Name of District:- UNA

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection:- for the month of Jan, 2022

Sr. No	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions					
	4.1.22	Rana Stone Crusher Vill Andra Amb.		Mining Lease	13 ¹² / ₂₀₃₀	functional	Electricity						inspect with Mr. Amb.
	- do -	Mahabir Stone Crusher Vill. Palwala Amb.		Mining Lease	27 ² / ₂₀₃₅	functional	- do -						- do -
	20.1.22	H.S.D. Stone Crusher Churaha Amb.		Mining Lease	5 ⁴ / ₂₀₃₀	functional	- do -						- do -
	- do -	Mahabir Stone Crusher Palwala Amb.		Mining Lease	27 ² / ₂₀₃₅	functional	- do -						- do -
	29.1.22	Jai Ganesh Stone Crusher Karaha Amb.		Mining Lease	16 ¹ / ₂₀₂₄	functional	- do -	(Not working)					not working
	- do -	Mahesh Stone Crusher Vill. Karaha Amb.		Mining Lease Expired	Expired	Non functional	-	-					Not working

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H.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RF) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Ravi Das (Asst. Mining Inspector)
UNA

Name of District:-

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of Feb. 2022

Sr. No	Inspect on Date	Description of Stone Crusher	Validity			Status of Stone Crusher			Date on which notice issue to lessee for violation if any	Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
			Valid y of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production						
	10.2.22	H.S.D. Stone Crusher Vill. Churua. Amb.	Mining Lease.	5/4	2020	functional	Electricity							working
	- do -	Mahabir Stone Crusher Vill. Takarla. Amb.	Mining Lease.	27/2	2025	- do -	- do -							working
	23.2.22	Luxmi Stone Crusher Thatal Amb.	Mining Lease. Expired			non-functioning (not working)	do.							looking on stock trans.
	- do -	Thakur Intershim. U-II Kuthal Amb.	Mining Lease	15/9	2033	functional	- do -							working
	24.3.22	Jai Ganesh Stone Crusher Karkali Amb.	Mining Lease.	16/7	2024	do.	- do -							Not working
	- do -	Mahash Stone Crusher Karkali Amb.	Mining Lease. Expired			Non functional (not working)	-							Not working
	- do -	Rama Stone Crusher Andon. Amb.	Mining Lease.	13/2	2030	functional	Electricity							working


 Geologist
 Dept. of Industries
 (Geological Wing)
 P. Sharma-1

Ram Das Asstt. Mining Inspector
 Name of District: UNA
 Total Nos. of Stone Crusher:
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:

Period of Inspection: - for the month of March, 2022.

Sr. No	Description of Stone Crusher			Status of Stone Crusher					Date on which notice issued to lesser for violation if any		Previous Date of inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation				
5-3-2022	Jai Ganesh Stone Crusher V.P.O. Karahi Amb.	Mining Lease No work	16 ⁷ / ₂₀₂₄	functional	Electricity												No work.
7-3-2022	H.S.D. Stone Crusher Chawan Teh. Amb. Una.	Mining Lease	5 ⁴ / ₂₀₂₀	functional	Electricity												working
11-3-2022	Rama Stone Crusher V.P.O. Andera Amb.	Mining Lease	13 ¹² / ₂₀₂₀	functional	Electricity												working
14-3-2022	Thakur Interplan V.P.O. Withari Amb. Una.	Mining Lease	15 ⁹ / ₂₀₂₁	functional	Electricity												- do -
. do.	Mahesh Stone Crusher V.P.O. Karahi Amb.	Mining Lease Expired	Expired	functional on stock bases.	Electricity												working on stock bases.
17-3-22	Luxmi Stone Crusher Ram Nagar Thakur Amb.	Mining Lease Expired	Expired	functional on stock bases.	Electricity												- do -
24-3-22	Mahavir Stone Crusher Takala Amb. Dissal. Una.	Mining Lease	27 ² / ₂₀₂₅	functional	Electricity												working

T. S. Geologist
 Dept. of Industries
 (Geological Wing)
 Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **Raw Dars Asstt. Mining Inspector.**
 Name of District:- **UNA.**
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:-
 Period of Inspection:- for the month of **March. 2022 (upto 25 March.)**

Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
					Status of Boundary Filles	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
	5.3.22	Jai Ganesh Stone Crusher	Karalhi Amb.	4.39.29	16 ¹ / ₂ 2024	Yes	Yes	Yes	No								Lease area. Inspected with M.G. Amb.
	7.3.22	H.S.D. Stone Crusher	Ghousi Amb.	16.9.15	5 ¹ / ₂ 2030	Yes	Yes	Yes	No								- do -
	11.3.22	Rama S.C. Andam.	Andam.	3.9.01	13 ¹ / ₂ 2030	Yes	Yes	Yes	No								- do -
	- do -	Mahabir S.C. Pakala.	Pakala.	3.2.42	27 ¹ / ₂ 2035	Yes	Yes	Yes	No								- do -
	14.3.22	Thakur Prinos U-J	Kuthina Amb.	4.5.70	15 ² / ₃ 33	Yes	Yes	Yes	No								- do -
	- do -	Mahesh Stone Crusher	Karalhi Amb.			Not working in Lease area.											Not working
	17.3.22	Laxmi Stone Crusher	Nagar Thatal			Not working in Lease area.											Not working
	24.3.22	Mahabir Stone Crusher	Takala.	3.2.42	27 ¹ / ₂ 2035	Yes	Yes	Yes	No								Lease area Inspected with M.G. Amb.
	- do -	H.S.D. Stone Crusher	Chauri Amb.	16.9.15	5 ¹ / ₂ 2030	Yes	Yes	Yes	No								- do -

Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

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RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- Vijay Kumar.

Name of District:- UNA (Gragret Block)

Total Nos. of Stone Crusher:- 10

Total Nos. of Mining Leases:- 20

For Free Sale:- 02

For Stone Crusher:- 18

Period of Inspection: - for the month of Feb-2022

Description of Stone Crusher					Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation		
1.	07/02/22	M/S Gampati Stone Crusher V.P.O. Oud. Tal. Gnaneshi UNA	04/08/22	M.L.	04/08/32	Functioned	Electricity	-	-	-	-	-	-	-	-
2.	09/02/22	M/S J.B.B. Stone Crusher Vill. Jadia Kauli Gnaneshi Dist-UNA	28/06/22	M.L.	28/06/32	-d-	-d-	-	-	-	-	-	-	-	-
3.	15/02/22	M/S Him Stone Crusher V.P.O. Moidangraha Gnaneshi Dist-UNA	11/05/23	M.L.	17/07/31	-d-	-d-	-	-	-	-	-	-	-	-
4.	18/02/22	M/S ATYAU Stone Crusher Vill. Tatabra P.O. Oud. Gnaneshi UNA	28/06/23	M.L.	29/06/30	-d-	-d-	-	-	-	-	-	-	-	-
5.	22/02/22	M/S Kishna Stone Crusher Vill. Tatabra P.O. Oud. Gnaneshi UNA (HP)	13/07/23	M.L.	07/08/26	-d-	-d-	-	-	-	-	-	-	-	-
6.	24/02/22	M/S Nanka Stone Crusher V.P.O. Kadh Tal. Gnaneshi UNA (HP)	20/09/22	M.L.	19/09/32	-d-	-d-	-	-	-	-	-	-	-	-

Vijay Kumar
A.M.I Block Gragret
UNA (HP)

Dept. of Industries
(Geological Wing)
HP Shimla-1

MINING INSPECTION (RFD) PERFORMANCE
 Mining Inspector/Assistant Mining Inspector/Mining Guard: **VIJAY KUMAR**
 Name of District: **UNA (Goglet Block)**
 Total Nos. of Mining Leases: **20**
 For Free Sale: **02**
 For Stone Crushers: **18**
 Period of Inspection: - for the month of **Feb 2022.**

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
4.	18-02-22	Sh. Atharav Chadaha	4-79-80	30-6-15	To	Yes	Yes	-	-	-	-	-	-	-	-	-	-
		M/S Atharav St. Cr. V.P.D. Oel. Unhansi UNA (H.P.)	Hect.	29-6-30													
5.	18-02-22	Sh. Madan Jaswal	4-61-12	29-6-17	To	Yes	Yes	-	-	-	-	-	-	-	-	-	-
		M/S J.B.D St. Cr. Jeddha Kothi UNA	Hect.	28-6-32													
6.	18-02-22	Sh. A.S. Dhali	03-55-11	05-08-17	To	Yes	Yes.	-	-	-	-	-	-	-	-	-	-
		M/S Gauripati St. Cr. V.P.D. Oel. Unhansi Dist. UNA (H.P.)	Hect.	04-08-32													


 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1
 V. Kumar
 A.M.I.
 Block (Goglet)
 UNA (H.P.)

DOCUMENT (REF) PERFORMANCE
 Mining Inspector/Assistant Mining Inspector/Mining Guard:- UJA R
 Name of District:- UNA (Cugbet Block)
 Total Nos. of Mining Leases:- 26
 For Free Sale:- 02
 For Stone Crusher:- 08 Feb-2022
 Period of Inspection:- for the month of

Sr. No.	Description of Mining Lease			Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
	Date of Inspection	Name of Lessee holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date			
7.	28-02-22	Smt. Verma NAKUR	02-42-70	03-06-09	Yes	Yes	-	-	-	-	-	-	-	-	-	-
		M/S Jaswot S.T. Cr. V.P.O. Manduara UNA	Hect.	02-06-24												
8.	28-02-22	Sh. Vivek Sharma	04-82-67	18-07-16	Yes	Yes	-	-	-	-	-	-	-	-	-	-
		M/S HIM ST. Cr. V.P.O. Manduara (UNA)	Hect.	17-07-31												
9.	28-02-22	-d-	14-81-59	05-12-18	Yes	Yes	-	-	-	-	-	-	-	-	-	-
			Hect.	04-05-23												

UJA R
 A.M.I.
 Block Cugbet
 UNA (HP)

Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

PERFORMANCE DOCUMENT (RFD) PERFORMANCE

Inspecting Inspector/Assistant Mining Inspector/Mining Guard:- Vijay Kumar
 Name of District:- UNA (Gogret Block)
 Total Nos. of Mining Leases:- 20
 For Free Sale:- 02
 For Stone Crushers:- 18

Period of Inspection: - for the month of Feb-2022

Sr. No	Date of Inspection	Description of Mining Lease			Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
		Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
10.	19 ⁰² / ₂₁	Sh. V. Shrivastava	02-37-70	20-9-17 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-
		M/s Nanika Stone Crusher V.P.O. Kadh Gogret (UNA)	Hecl.	19-09-22													
11.	19 ⁰² / ₂₂	-do-	02-35-27	8-03-21 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-
			Hecl.	7-3-36													
12.	22 ⁰² / ₂₁	M/s Krishna S.T.	01-69-23	27-06-20 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-
		V.P.O. Tadeha Gogret at Kadh (UNA)	Hecl.	28-6-30													
13.	22 ⁰² / ₂₂	-do-	02-94-70	07-8-21 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-
			Hecl.	07-8-26													

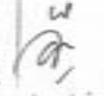
Vijay Kumar
 A.M.I.
 Block Gogret,
 UNA, (H.P.)

Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- VIJAY KUMAR,
 Name of District:- UNA (Chagret Block)
 Total Nos. of Stone Crusher:- 20/10
 Total Nos. of Mining Leases:- 20
 For Free Sale:- 02
 For Stone Crusher:- 18 March 2022
 Period of Inspection: - for the month of March 2022

Sr. No	Inspection Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date					
1	03/03/22	Sh. Athar U Chaddha Prop. M/s Athar U	15-04-21 to Mining	30-6-15 to	Functional	Electricity	-	-	-	-	-	-	-	-
		Stone crusher Vill-Tachra PO Act Gopneri UNA (HP)	18-06-23 to	29-6-30 to										
2	07/03/22	M/s Krishna St. Cr.	14-07-20 to ML	27-06-20 to	Functional	Electricity	-	-	-	-	-	-	-	-
		Vill-Tachra PO Act Gopneri UNA (HP)	13-07-23 to	28-6-30 to										
3	10/03/22	M/s Dharet St. Cr. VPO MALWASATI	22-07-19 to ML	03-5-11 to	Functional	Electricity	-	-	-	-	-	-	-	-
		Fh. Gopneri Dist. UNA (HP)	21-7-22 to	02-5-24 to										


 Group of
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 (Geological Wing)
 H.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RFID) PERFORMANCE
 Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- Vijay Kumar
 Name of District:- UNA (Greyet Block)
 Total Nos. of Stone Crusher:- 10
 Total Nos. of Mining Leases:- 20
 For Free Sale:- 02
 For Stone Crusher:- 18
 Period of Inspection:- for the month of March-2022.

Sr. No	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
	Inspection Date	Name & address of Stone Crusher	Validity of latest PMF	Name of legal source	Validity of legal source	Functioned or not Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production		Date	Nature of violation			
4.	16 ¹³ / ₂₂	M/s J.O.B	29-07-19 to 29-06-22	M.L.	29-6-17 to 28-6-22	Functional	Elect.	-	-	-	-	-	-	-
		St. cr. Vill. Jadle Kosti, Ghanam Distt. UNA (HP)												
5.	19 ¹⁰ / ₂₂	M/s Him st. cr.	14-9-20 to 18-5-23	M.L.	18-07-16 to 17-07-31	Functional	Electricity	-	-	-	-	-	-	-
		VPO maidgarh Distt. UNA (HP)												
6.	24 ³ / ₂₂	M/s. Ganapati st. cr.	04-9-19 to 04-8-22	M.L.	05-8-17 to 04-8-22	Functional	Electricity	-	-	-	-	-	-	-
		VPO del. Kh Ghanam Distt. UNA (HP)												


 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

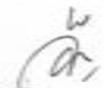
Vignani - D
 PMT
 Distt. UNA (HP)

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- S. P. Singh
 Name of District:- Una (Gangolli Block)
 Total Nos. of Stone Crushers:- 10
 Total Nos. of Mining Leases:- 20
 For Free Sale:- 22
 For Stone Crusher:- 18
 Period of Inspection:- for the month of March-2022

Sr. No	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lesser for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks	
	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation		
07	26-3-22	M/S Nankia St. Cr. V.P.O Kadh	22-11-20	M.L.	26-9-17 to	Functioned	Elect.	-	-	-	-	-	-	-	-
		Jh. Gahani Dist. Una (HP)	20-9-22		19-9-22										
08	29-03-22	M/S Jaisal St. Cr. V.P.O. Pindwara	20-12-21	M.L.	03-06-09 to	Functioned	Elect.	-	-	-	-	-	-	-	-
		Dist. Una (HP)	28-9-22		02-06-24										

Inspected by _____
 Date _____
 Local Distt. Officer


 Geology
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

SUPERVISOR/ASSISTANT MINING INSPECTOR/ MINING GUARD - VIJAY KUMAR

Name of District: UNA Block - Gogriat ..
 Total Nos. of Mining Leases: - 20
 For Free Sale: - 02
 For Stone Crushers: - 18

Period of Inspection: - for the month of **MARCH 2022**

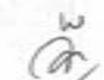
Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities			Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
					Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP		Date	Nature of violation				
1.	03/03/22	Sh. Atharv Chaddha	4.79-30 Hect.	30-6-15 To 29-6-30	Yes	Yes	-	-	-	-	-	-	-	-
		M/S ATHARV ST. CR. V.P.O OR. GOGRIAT UNA (HP)												
2.	01/03/22	M/S Krichma St. Cr. V.P.O	01-09-22 Hect.	29-06-20 To 28-6-30	Yes	Yes.	-	-	-	-	-	-	-	-
		Talana, Gogriat at Kaluh UNA (HP)												
3.	07/03/22	- do -	02-97-70 Hect.	07-8-21 To 07-08-26	Yes	Yes	-	-	-	-	-	-	-	-

Vijay Kumar
 Mining Inspector
 Una (HP)

Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

SUPERVISOR/ASSISTANT MINING INSPECTOR/MINING GUARD: **VISHV KUMAR**
 Name of District: **UNA Block - Gajhet**
 Total Nos. of Mining Leases: **20**
 For Free Sale: **02**
 For Stone Crushers: **18**
 Period of Inspection: - for the month of **March 2022**

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Re	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
4	10/3/22	Sh. Kanal Thakur M/S Bhavet	04-49-31	03-05-19 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		St. Cr. V.P.O Mawa Sindha Gajhet (UNA)	Hect.	02-05-24														
5	16/3/22	Sh. Madan Jeslood M/S J.B.B	4-61-12	29-6-17 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		St. Cr. Jadia Kansi Distt. UNA (HP)	Hect	28-6-22														
6	17/3/22	Sh. Vivek Sharma M/S Him St.	04/102/07	15-07-16 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		Cr. V.P.O Maidangall Distt. UNA (HP)	Hect	17-07-24														
7	17/3/22	- do -	14-61-39	5-12-18 to 04-5-22	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-


 H.P. Shimla
 Distt. UNA (HP)
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE
 Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- VIJAY K. SINGH
 Name of District:- UNA (Cajjat Block)
 Total Nos. of Mining Leases:- 26
 For Free Sale:- 02
 For Stone Crushers:- 1% March 2022
 Period of Inspection:- for the month of _____

Sr. No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
8.	24-3-22	Sh. A.S. Dhoni M/S Kocabali	0355-11	05-08-17	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		Sh. CT. V.P. Oel. Gihman Distt. UNA	Heet	04-8-22														
9.	26-3-22	Sh. Vishav M/S Hrivika	0238-70	20-9-12	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		Sh. CT. V.P. Oel. Kadh UNA (HM)	Heet	18-09-22														
10.	26-3-22	-do-	0238-27	08-2-21 to 7-3-22	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
11.	29-3-22	Smt. Veena Thakur V.P. Manjivara	0242-70	03-6-09 to	Yes	Yes	-	-	-	-	-	-	-	-	-	-	-	-
		M/S Jyoti Sh. CT. UNA (HP)	Heet	02-06-24														


 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

Date: _____
 Time: _____
 Location: _____

... DOCUMENT (RFD) PERFORMANCE

Inspector/Assistant Mining Inspector/Mining Guard:-
 Name of District:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:-

Chief Supt. Asstt. Mining Inspector
 Um

Period of Inspection: - for the month of Jan. 2022

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Mining Lease		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
1	4.1.22	Sundershan Dew UP, O Jankaus open Sale	3.10.01	2.10.22	No	No work	None										
2	4.1.22	Pinkaji open Sale Jankaus Hal	2.9.84	3.10.22	No	No work											
3	4.1.22	Gurjant Singh V. P. N. D. Jankaus	10.28.80	5.1.22	No	No work											
4	4.1.22	Kishor Lal open Sale Nangtau	5.61.74	20.3.22	No	No work											
5	14.01.22	Mining Lease Rawmict Kung Jagdambay Stone Crusher Barabala	04.03.50	14.1.22	Yes	Yes	Yes	NO									
6	4.1.22	Mining Lease Shig Stone Crusher Dhamadhi	2.04.74	18.1.22	Yes	Yes	Yes	NO									
7	21.1.22	Group Plates open Sale Jankaus	4.72.93	16.7.22	Yes	No work											

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 (Geological Wing)
 H.P. Shimla-1

... DOCUMENT (RFD) PERFORMANCE
 Mining Inspector/Assistant Mining Inspector/Mining Guard:- C. S. Singh Asstt. Mining Inspector
 Name of District:- Una

Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:- Jan. 2022
 Period of Inspection: - for the month of -

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
8	31.01.22	Jagdish Singh Badi open set Patehpur	2.2.40	16.7.23	No	No work											
9	-do-	Shree Shakti Stone Crusher Mining Lease Badihpur	1.3.79	23.2.26	Yes	Yes	Yes	NO									
10	27.1.22	Umesh Kumar Open Set Jatepur	3.35.15	27.5.20	No	No work											
11	-do-	Raj Kumar U.P.O Badihpur	1.15.93	25.4.22	NO	No work											
12	-do-	Kulmire Lal U.P.O Parkwadi	2.10.1 Hect	22.9.22	Yes	No work											
13	27.1.22	M/S Lakhwinder Stone Crusher U.P.O. Kungrat Unit-II	3.57.15	17.8.31	Yes	Yes	Yes	NO									
14	-do-	Lakhwinder Stone Crusher U.P.O. Kungrat	4.17.79	17.11.26	Yes	Yes	Yes	NO									


 Deptt. of Industries
 (Geological Wing)
 U.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-
 Name of District:-

*Gurdial Singh Asst. Mining Inspector
Una*

Total Nos. of Stone Crusher:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection: - for the month of Jan. 2009

Sr. No	Inspection Date	Description of Stone Crusher	Status of Stone Crusher			Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
			Name & address of Stone Crusher	Validity of latest PMT	Name of legal source									
11	16-1-09	Jagdmay Stone Crusher Ghaliwaf		Mining Lease		Functioned	electricity							
	-do-	Shiva Stone Crusher Dhanochi		-do-		-do-	-do-							
	-do-	Saraswati Stone Crusher Basal		-do-		-do-	-do-							
	21-1-09	Shree 9 Radha Stone Crusher Ghaliwaf		-do-		-do-	-do-							
	29-1-09	Lakhwinder Stone Crusher V.P.O Kungad Unit-II		-do-		-do-	-do-							
	-do-	Om Stone Crusher Kutrate Beel		-do-		-do-	-do-							


 Deputy Director
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

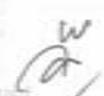
PERFORMA
 Name of District: Uttarakhand
 Total Nos. of Mining Leases: UMA
 For Free Sale:
 For Stone Crusher: Feb. 2022

Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities				Period of Inspection: - for the month of <u>Feb. 2022</u>		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
					Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation					
1	2-2-22	Utkam Singh Samral	01-98 Kn	20-6-22	Yes	No work									
2	do	G.V.G. Mining VPO Kangari	04-91-22 Kn	14-2-23	No	No work									
3	do	Rajiv Kumar Badhera	90-09 Kn	22-6-23	No	No work									
4	do	Umay Chhabra VPO Badhera	65-14 Kn	28-7-21	No	No work									
5	9-2-22	Shakti Stone Crushers Gaudpur Bulla	3-96-45 Kn	28-7-24	Yes	Yes	Yes	NO							
6	do	Om Stone Crushers Kuthar Bera	2-17-83 Kn	20-6-22	Yes	Yes	Yes	NO							
7	do	Ums Ess Stone Crusher Gaudpur Bulla Upper	1-45-3 Kn	05-07-21	Yes	Yes	Yes	NO							


 Geologist
 Dept. of Industries
 (Geological Wing)
 F.P. Shimla-1

RESULT FRAME WORK DOCUMENTED PERFORMA
 Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard: Gurdeep Singh Asstt. Mining Inspector
 Name of District: Una
 Total Nos. of Mining Leases: _____
 For Free Sale: _____
 For Stone Crushers: _____
 Period of Inspection: for the month of Feb.

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary File	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
8	17-2-22	Shiv Stone Crusher Dhamindji	2194/11	15-1-33	Yes	Yes	Yes	NO									
9	-do-	M/S Sarswati Stone Crusher Basal.	4853	10-2-32	Yes	No work											
10	-do-	Matri Stone Crusher Basal.	475-67	6-4-31	Yes	Yes	Yes	NO									
11	-do-	Succo & Rudra Stone Crusher Basal	9097/25	6-4-31	Yes	Yes	Yes	NO									
12	-do-	Rudra Stone Crusher Rupai	481-31	25-8-31	Yes	Yes	Yes	NO									
13	25-2-22	Lakkwinder Singh Stone Crusher Kangra	1357-5	7-3-31	Yes	Yes	Yes	NO									
14	25-2-22	-do- Unit - II	417-99	17-11-26	Yes	Yes	Yes	NO									


 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-
 Name of District:-
 Total Nos. of Stone Crusher:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

Gurdeep Singh Asst. Mining Inspector
 Una

Period of Inspection: - for the month of Feb. 2009

Sr. No	Inspection Date	Description of Stone Crusher	Validity			Status of Stone Crusher		Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Whether the owner has rectified the previous violation or not.	If not what action taken	Remark	
			of latest PMT	Name of legal source	of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production.	Date	Nature of violation	Date				Date
1	9-2-22	Bhokha Stone Crusher Gandiput Palla		Mining Lease		Functional		electricity							
- do -		Om Stone Crusher Kichal Beel		- do -		- do -		- do -							
- do -		Alaess Stone Crusher Condupur Palla Upporla		- do -		- do -		- do -							
	17-2-22	Shiva Stone Crusher Shamardol		- do -		- do -		- do -							
- do -		Samswati Stone Crusher Basaf		Lease explane		- do -		- do -							
- do -		Matti Stone Crusher Basaf		- do -		- do -		- do -							On Stock Basis

Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Sharma-1

RESULT FRAME WORK DOCUMENT (RFD) PERFORMA

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:-

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of Feb 2022

Description of Stone Crusher					Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
Sl. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date	Nature of violation	Date	Date	Type of violation		
	17.2.22	Street-2 Ruchha Stone Crusher Phalwaf		Mining Lease		functional	electricity								
	-ob-	Ruchha Stone Crusher Basaf		-ob-		-ob-	-ob-								
	25.2.22	Lakhuwada Stone Crusher Karghat		-ob-		-ob-	-ob-								
	-ob-	Lakhuwada Stone Crusher Poddari		-ob-		-ob-	-ob-								


 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:-

Total Nos. of Mining Leases:-

For Free Sale:-

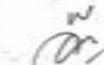
For Stone Crushers:-

Period of Inspection:- for the month of

Gurdeep Singh Asstt. Mining Inspector
Una

March 2022

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Machinery Filled	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
1	2/3/22	Shimada Chemicals & Silicate Works Bathu	3-25-60 Head	24-7-25	Yes	Yes	Yes	No									
2	- do -	- do - Bathu	27-2-15	26-7-25	Yes	Yes	Yes	No									
3	4/3/22	Lakhwala Right Stone Crusher Gondpur Bathu	4-10-23	9-10-22	Yes	Yes	Yes	NO									
4	- do -	Aak Ess Nave Crusher & Pondpur Bathu	4-15-09	5-7-21	Yes	Yes	Yes	NO									
5	14-3-22	Shiva Stone Crusher Dhandra Jagdamba	2-94-1	13-1-23	Yes	Yes	Yes	NO									
6	- do -	Stone Crusher Screening Plant Bathu	21-9-20	21-9-22	Yes	Yes	Yes	NO									
7	21-3-22	Blackma Stone Crusher Gondpur Bathu	3-96-65	28-9-24	Yes	Yes	Yes	NO									


 Dept. of Industries
 (Geological Wing),
 H.P. Shimla-1

Guachip Singh West Mining
Unit

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Geologist:
Name of District:
Total Nos. of Mining Leases:
For Free Sale:
For Stone Crushers:

Period of Inspection: for the month of March 2022

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Holder	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
8	20/3/22	Rakesh Singh M. P. Singh Santosh Singh	46-4 Heath	21-6-24	Yes	Not working												
9	22/3/22	Sham Singh Vijay Singh Open Sale	4-7-20	28-4-20	Yes	Not working												

Geologist
Dept. of Industries
(Geological Wing)
H.P. Shimla-1

Inspector of Mines/Mining Inspector/Mining Guard:-

Gurdial Singh Asstt. Mining Inspector
Uma

Name of District:-

Total Nos. of Stone Crushers:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of March 2022

Sr. No	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EX Clearanc. If not, quantity of excess productions		Date	Nature of violation			
1	3/3/22	Himachal Chemicals & Silicate works Bathu		Mining lease		Functioned	Electricity							
2	- do -	- do - Bathu		- do -		- do -	- do -							
3	11-3-22	Lakshmi stone crushers Gonapur Billa		- do -		- do -	- do -							
4	- do -	Har Ess Stone Crusher Gonapur Billa		- do -		- do -	- do -							
5	14-4-22	Shiva Stone Crusher Dhamanohri		- do -		- do -	- do -							
6	- do -	Jagdamba Stone Crusher		- do -		- do -	- do -							
7	31-3-22	Shukhmi Stone Crusher Gonapur Billa		- do -		- do -	- do -							

Geologist ^W
Dept. of Industries
(Geological Wing)
H.P. Shimla-1

Name of District: **Shashi Nayar Gantoshgash**

Total No. of Mining Leases:-
For Free Sale:-
For Stone Crusher:- **Jan-2022**

Sr. No.	Description of Mining Lease				Status of Mining Activities			Period of Inspection: for the month of Jan-2022		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date						
1	3-1-22	Shiv Shakti Singh	43939	12-3-29	No	Yes	No	-	-	-	-	-	-	-	-
2	5-1-22	himalchal chemicals Bathu	27-80-16	26-7-25	Yes	Yes	No	-	-	-	-	-	-	-	-
3	10-1-22	Rajkuma Bathu	15-93	25-9-22	Yes	Yes	No	-	-	-	-	-	-	-	-
4	10-1-22	Shushal Kuma Bathu	1-27-89	20-9-22	Yes	Yes	No	-	-	-	-	-	-	-	- direction small pillar
5	12-1-22	mahanta mining bathu	8-98-35	24-10-22	Yes	Yes	No	-	-	-	-	-	-	-	-
6	20-1-22	Rakesh Kuma Gantoshgash	1-40-63	26-4-24	Yes	Yes	No	-	-	-	-	-	-	-	-
7	29-1-22	Pam Pal bathu	3-86-62	3-8-22	No	Yes	No	-	-	-	-	-	-	-	-

Geologist
Deptt. of Industries
(Geological Wing)
H.P. Shimla-1

MINING DOCUMENT (RFD) PERFORMANCE

Name of District: **Shashi Kapoor**
 Total Nos. of Mining Leases: **Santoshgadh**
 For Free Sale:
 For Stone Crusher: **Feb-2022**

Sr. No.	Description of Mining Lease				Status of Mining Activities			Period of Inspection: - for the month of		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date							
1	2-2-22	Moharman Mining S.C. Bathu	8-98-35	24-10-28	Yes	Yes	No	-	-	-	-	-	-	-	-	-
2	3-2-22	Shiv Shakti S. Sineha	4-33-34	12-3-29	No	Yes	No	-	-	-	-	-	-	-	-	-
3	7-2-22	Raj Kumar bathu	1-15-93	25-9-22	Yes	Yes	No	-	-	-	-	-	-	-	-	-
4	7-2-22	Shushheel Kumar bathu	1-27-99	20-9-22	Yes	Yes	No	-	-	-	-	-	-	-	-	-
5	9-2-22	Mahadev S.C. Bathu	4-61-11	14-2-23	Yes	Yes	No	-	-	-	-	-	-	-	-	-
6	14-2-22	Ram Pal bathu	3-86-62	3-8-22	No	Yes	No	-	-	-	-	-	-	-	-	-
7	15-2-22	Umesh Kumar Santoshgadh	31-35-11	27-5-21	No	Yes	No	-	-	-	-	-	-	-	-	-


 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

... DOCUMENT (RFD) PERFORMANCE

Name of District:-
Total Nos. of Mining Leases:-
For Free Sale:-
For Stone Crushers:-

Shashi Kapoor
Santoshgah

Period of Inspection: - for the month of *Feb 2022*

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
8	17-2-22	<i>Himachal conicals</i> <i>Subathu</i>	27-8-16	26-7-25	Yes	Yes	NO	-	-	-	-	-	-	-	-	-	-	-
9	21-2-22	<i>Rakesh Kumar</i> <i>Santoshgah</i>	1-4-82	26-4-29	Yes	Yes	NO	-	-	-	-	-	-	-	-	-	-	-
10	24-2-22	<i>Ravinder Kumar</i> <i>Santoshgah</i>	1-10-15	3-1-25	NO	Yes	NO	-	-	-	-	-	-	-	-	-	-	-

Geologist
Deptt. of Industries
(Geological Wing)
H.P Shimla-1

W

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:-

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of Jan - 2022

Shashi Kapoor
Santoshgardi (VMA)

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Status of Stone Crusher			Date on which notice issue to lesser for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks	
						Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation		Date	Date				Type of violation
1.	3-1-22	Shiv Shakti S.C. Singha	-	-	-	Functioned	Operating on electricity	Within limit of Mining Plan/EC Clearance.	-	-	-	-	-	-	-	-	-
2.	5-1-22	Jirrachal chemicals bathu	-	-	-	Functioned	Operating on electricity	Within limit of Mining Plan/EC Clearance.	-	-	-	-	-	-	-	-	-
3.	18-1-22	Mohanta mining bathu	-	-	-	Functioned	Operating on electricity	Within limit of Mining Plan/EC Clearance.	-	-	-	-	-	-	-	-	-
4.	29-1-22	Mehnder S.C. bathu	-	-	-	Functioned	Operating on electricity	Within limit of Mining Plan/EC Clearance.	-	-	-	-	-	-	-	-	-

Geologist
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H.P. Shimla-1

MULTI-FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:-

Shakti Keppoo
Santoshgarh (Una)

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of *Feb-2022*

Sr. No	Inspection Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date		Nature of violation	Date			
1	2-2-22	<i>mahantam mining/ s.c bathri</i>	-	-	-	<i>Functional</i>	<i>electrical</i>	-	-	-	-	-	-	-	-
2	3-2-22	<i>shiv shakti s.c Binsaha</i>	-	-	-	<i>Functional</i>	<i>electrical</i>	-	-	-	-	-	-	-	-
3	4-2-22	<i>mahadev s.c bathri</i>	-	-	-	<i>Functional</i>	<i>electrical</i>	-	-	-	-	-	-	-	-
4	17-2-22	<i>harnachal chomuchal bathri</i>	-	-	-	<i>Functional</i>	<i>electrical</i>	-	-	-	-	-	-	-	-


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 H.P Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Geologist/Mining Scientist: _____

Name of District: _____

Total Nos. of Mining Leases: _____

For Free Sale: _____

For Stone Crushers: _____

Period of Inspection: - for the month of _____

*Shashi Kapoor
Santoshgadh*

March-2022

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of Issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Filler	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
1	2-3-22	Rakesh Kumar Santoshgadh	1-40-62	26-4-24	Yes	Yes	No	-	-	-	-	-	-	-	-	-	-	-
2	3-3-22	Ramesh Kumar Santoshgadh	1-10-65	3-1-25	No	Yes	No	-	-	-	-	-	-	-	-	-	-	-
3	14-3-22	Shushil Kumar Bathi	1-27-89	20-4-22	Yes	Yes	No	-	-	-	-	-	-	-	-	-	-	-
4	16-3-22	Mahadev S.C. Bathi	4-61-11	14-2-23	Yes	Yes	No	-	-	-	-	-	-	-	-	-	-	-
5	21-3-22	Mohandas S.C. Bathi	4-98-35	24-10-28	Yes	Yes	No	-	-	-	-	-	-	-	-	-	-	-
6	23-3-22	Ram Pal Bathi	3-81-62	3-8-22	No	Yes	No	-	-	-	-	-	-	-	-	-	-	-
7	26-3-22	Lomesh Kumar Santoshgadh	335-75	27-5-21	No	Yes	No	-	-	-	-	-	-	-	-	-	-	-

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H.P. Shimla-1

ASSISTANT Mining Inspector/Mining Guard

Name of District: **Shoghi Wabana**
 Total Nos. of Stone Crusher: **Santoshgarh**
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:

Period of Inspection: - for the month of **March, 2022**

Sr. No.	Inspection Date	Name & address of Stone Crusher	Validity of latest PWT	Name of legal source	Validity of legal source	Status of Stone Crusher			Date on which notice issue to lesser for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
						Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production.	Date	Nature of violation		Date	Date			
1.	21.3.22	Mohanram Mining S.C. Jathri	-	-	-	Functional	electricity	-	-	-	-	-	-	-	-	-
2.	22.3.22	Shiv Shakti S.C. Singha	-	-	-	Functional	electricity	-	-	-	-	-	-	-	-	-
3.	24.3.22	Himachal chemicals bathu	-	-	-	Functional	electricity	-	-	-	-	-	-	-	-	-
4.	28.3.22	Mahadev S.C. bathu	-	-	-	Functional	electricity	-	-	-	-	-	-	-	-	-

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 H.P. Shimla-1

Inspector Mining Guard - *V. J. Singh*
 Name of District: *Chandigarh*
 Total Nos. of Stone Crushers:
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:

Period of Inspection: for the month of *April 22*

Sr. No.	Inspect on Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issued to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
		Name & address of Stone Crusher	Validity of lease PACT	Name of legal source	Validity of legal source	Functioned or not Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date		Nature of violation	Date				Type of violation
1	3/1/22	Ruchh S.C Basul	03/7/23	River Geol	23/2/31	Functioned	Electricity	Yes for within Limit	NO	NO	4/12/21	NO	NO	NA	NA	
2	7/1/22	Jagrombay S.C Ghalwal	14/9/22	de	10/2/32	de	de	de	NO	NO	12/12/21	NO	NO	NA	NA	
3	10/1/22	Swina S.C Dhamandri	25/2/22	de	28/3/33	de	de	de	NO	NO	1/12/21	NO	NO	NA	NA	
4	17/1/22	Marni S.C Basul	8/3/23	de	6/4/31	de	de	de	NO	NO	13/12/21	NO	NO	NA	NA	
5	18/1/22	Bala Ji S.C Basul	20/2/22	de	20/2/32	de	de	de	NO	NO	1/12/21	NO	NO	NA	NA	
6	15/1/22	Shree Shree Ruchh S.C. Ghalwal	21-6-23	de	6/4/31	de	de	de	NO	NO	13/12/21	NO	NO	NA	NA	
7	15/1/22	Sarsawat S.C Basul	11-2-22	de	10/2/32	de	de	de	NO	NO	8/12/21	NO	NO	NA	NA	

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 (Geological Wing)
 H.P Shimla-1

Mining Inspector/Mining Guard: *Vijay Kumar M. B. Veda*
 Name of District: *Vijay*
 Total Nos. of Mining Leases: *7*
 For Free Sale: *0*
 For Stone Crushers: *7*

Period of Inspection: - for the month of *Jan-22*

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
1	31/1/22	Rudra S.C Basal	68/31 Hect	29-31	Yes	Yes		NO	NO	NO	4/12/21	NO	4/12/21	NO	NO	NA	NA	
2	7/1/22	Sangdambaj S.C Ghatuwal	4-3-50 Hect	14-22	Yes	Yes		NO	NO	NO	15/12/21	NO	15/12/21	NO	NO	NA	NA	
3	11/1/22	Shiva S.C Shamondri	2-9-14 Hect	18/1/33	Yes	Yes		NO	NO	NO	1/12/21	NO	1/12/21	NO	NO	NA	NA	
4	11/1/22	matu S.C Basal	6-25-43 Hect	6-4-31	Yes	Yes		NO	NO	NO	13/12/21	NO	13/12/21	NO	NO	NA	NA	
5	12/1/22	Bala Ji S.C Basal	13-4-22 Hect	20-3-32	Yes	Yes		NO	NO	NO	1/12/21	NO	1/12/21	NO	NO	NA	NA	
6	15/1/22	Shree Shree Rudra S.C Ghatuwal	2-9-25 Hect	6-4-31	Yes	Yes		NO	NO	NO	13/12/21	NO	13/12/21	NO	NO	NA	NA	
7	15/1/22	Sandwan S.C Basal	4-5-53 Hect	10-25	Yes	Yes		NO	NO	NO	8/12/21	NO	8/12/21	NO	NO	NA	NA	


 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P Shimla-1

Name of District: Chandigarh
 Total Nos. of Stone Crushers: 11
 Total Nos. of Mining Leases: 11
 For Free Sale: 0
 For Stone Crusher: 11

Period of Inspection: - for the month of Feb-22

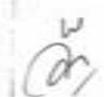
Sr. No.	Inspection Date	Description of Stone Crusher			Status of Stone Crusher				Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee rectified the previous violation or not.	If not what action taken	
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Furnished or not	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation				
1.	4/3/22	Mateo Stone Crusher Basal	8/3/23	River Recd	6/4/31	functioned	Electricity	Yes Production within limit	NO	NO	11/1/22	NO	NO	NO	NO	NA	NA
2.	4/3/22	Roda Stone Crusher Basal	20/3/22	-do-	20/3/32	-do-	-do-	-do-	NO	NO	12/1/22	NO	NO	NO	NO	NA	NA
3.	2/2/22	Sardwan S.C Basal	11/3/22	-do-	10/2/32	-do-	-do-	-do-	NO	NO	15/1/22	NO	NO	NO	NO	NA	NA
4.	8/2/22	Rucha Stone Crusher Basal	3/7/23	-do-	23/2/31	-do-	-do-	-do-	NO	NO	3/1/22	NO	NO	NO	NO	NA	NA
5.	11/2/22	Jagdambay Stone Crusher Ghelawal	14/9/22	-do-	10/2/32	-do-	-do-	-do-	NO	NO	7/1/22	NO	NO	NO	NO	NA	NA
6.	11/2/22	Shiva Stone Crusher Dhamardhi	25/3/22	-do-	28/1/33	-do-	-do-	-do-	NO	NO	11/1/22	NO	NO	NO	NO	NA	NA
7.	15/2/22	Shree Shree Rucha S.C. Ghelawal	21/6/23	-do-	6/4/31	-do-	-do-	-do-	NO	NO	15/1/22	NO	NO	NO	NO	NA	NA

Geologist 
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 (Geological Wing)
 H.P. Sharma-1

MINING DEPARTMENT (H.E.D.)
 Mining Inspector / Assistant Mining Inspector / Mining Guards: Vijay Kumar M.B
 Name of District: U.P.

Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:- Feb. 22

Sr No	Description of Mining Lease				Status of Mining Activities				Period of Inspection: for the month of <u>Feb. 22</u>		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation	Date	Type of Violation
2	4/2/22	Mata Stone Crusher Basal	4-25-67 Hect	6-4-31	Yes	Yes	No	No	No	11/1/22	NO	11/1/22	NO	NO	NA	NA
2	4/2/22	Bala J.S.C. Basal	12-45-42 Hect	20-3-32	Yes	Yes	No	No	No	12/1/22	NO	13/1/22	NO	NO	NA	NA
3	8/2/22	Sardwan S.C. Basal	4-8-53 Hect	10-2-22	Yes	Yes	No	No	No	15/1/22	NO	15/1/22	NO	NO	NA	NA
4	8/2/22	Roosa Stone Crusher Basal	4-8-31 Hect	22-2-31	Yes	Yes	No	No	No	3/1/22	NO	8/1/22	NO	NO	NA	NA
5	11/2/22	Sagalambay Stone Crusher Chhatwal	6-23-50 Hect	14-9-22	Yes	Yes	No	NO	NO	7/1/22	NO	7/1/22	NO	NO	NA	NA
6	11/2/22	Senva Stone Crusher Dhamantri	2-4-16 Hect	12/1/33	Yes	Yes	No	NO	NO	11/1/22	NO	11/1/22	NO	NO	NA	NA
7	15/2/22	Shree Shree Roosa S.C. Chhatwal	2-99-25 Hect	6/4/31	Yes	Yes	No	NO	NO	15/1/22	NO	15/1/22	NO	NO	NA	NA

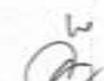

 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

Vijay Kumar M.B
UPA

Name of District:
Total Nos. of Stone Crusher:
Total Nos. of Mining Leases:
For Free Sale:
For Stone Crusher:

Period of Inspection: - for the month of March 2022

Sl. No.	Description of Stone Crusher				Status of Stone Crusher			Date on which notice issue or violation (if any)		Date of inspection of said Stone Crusher	Frequency, date & nature of violation (if any)		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
	Inspected on Date	Name & address of Stone Crusher	Validity of latest PML	Name of legal source	Validity of legal source	Installed or not	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date		Nature of violation	Date			
1	11/3/22	Matri Stone Crusher Beshel	8-3-22	Road 6-4-22	6-4-22	Funding Electric	Yes	No	4-2-22	No	No	No	No	No	
2	14/3/22	Satswati S/C Beshel	Still Pur.	do	10-2-22	do	do	No	8/2/22	No	No	No	No	No	
3	16-3/22	Rudra S/C Beshel	23	do	23/8/21	do	do	No	8/2/22	No	No	No	No	No	
4	16/3/22	Jagdamba S/C Chahal	14/3/22	do	10/2/22	do	do	No	8/2/22	No	No	No	No	No	
5	19/3/22	Shivya S/C Dhamdri	25/2/22	do	3/1/23	do	do	No	11/2/22	No	No	No	No	No	
6	24/3/22	Shree Suresh Rudra S/C Chahal	21/6/22	do	6-4-22	do	do	No	15/2/22	No	No	No	No	No	
7	28/3/22	Bala Ji S/C Beshel	Discont	do	20/3/22	do	do	No	4/2/22	No	No	No	No	No	


 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

MINING DEPARTMENT (REGD) PUNJAB
 Assistant Mining Inspector/Mining Geologist

Name of District: Vijay Kumar - M.G
 Total Nos. of Mining Leases: Link
 For Free Sale:
 For Stone Crusher:

Period of Inspection: for the month of March 2022

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of inspection of said Mining Lease		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation	Date	Type of Violation		
1	11/3/22	Anatoli S/C Bafhal	4/75-67 Hatt	6/31	Yes	Yes		No	No	No	4/2/22	No	4/2/22	No	No	No	No	No
2	14/2/22	Sarywati S/C Bafhal	4/53 Hatt	10/31	Yes	Yes		No	No	No	8/2/22	No	8/2/22	No	No	No	No	No
3	16/2/22	Rudra S/C Bafhal	4/8 Hatt	28/31	Yes	Yes		No	No	No	8/2/22	No	8/2/22	No	No	No	No	No
4	16/2/22	Jagdamba S/C Chahal	4/81 Hatt	14/22	Yes	Yes		No	No	No	11/2/22	No	11/2/22	No	No	No	No	No
5	19/2/22	Shalva S/C Dhoni	2/94 Hatt	11/31	Yes	Yes		No	No	No	11/2/22	No	11/2/22	No	No	No	No	No
6	9/2/22	Shree Shree Ramesh S/C Chahal	2/99 Hatt	6/31	Yes	Yes		No	No	No	15/2/22	No	15/2/22	No	No	No	No	No
7	18/2/22	Baldev S/C Bafhal	13/47 H.C	20/31	Yes	Yes		No	No	No	4/2/22	No	4/2/22	No	No	No	No	No

Geologist
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 (Geological Wing)
 H.P. Shimla-1

MINING WORK DOCUMENT (MWD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **Mohan Lal**
 Name of District:- **Una, Block, Harali**
 Total Nos. of Stone Crushers:-
 Total Nos. of Mining Lenses:-
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection: - for the month of **Jan 2022**

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Status of Stone Crusher			Date on which notice issue to lessee for violation if any	Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
						Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production						
1	3-01-2022	Himachal Crusher Gondalpur				Functioned								
2	7-01-2022	Jai Shankar Chakrabarti				Functioned								
3	15-01-2022	Lokeshwar Singh Kungra				Functioned								
4	19-01-2022	Omisho Kuthar				Functioned								
5	28-01-2022	B.S. Crusher Pabowal				Non-Functioned								
6	31-01-2022	Bhakhra Gondalpur				Functioned								

Geologist
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 (Geological Wing)
 H.P. Shimla-1

UNREGISTERED PERFORMANCE
Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District: **Mohankul**
 Total Nos. of Mining Leases: **499, 2266 Mohali**
 For Free Sale: **Feb. 2023**
 For Stone Crushers:

Sr. No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark	
	Date of Inspection	Name of Lessee holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
1	02/02/2022	Lakulwaler crusher Pallaan.	3-89-94	10/01/2023	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
-	00	00	5-95-47	26/01/2023	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
2	07/02/2022	Om Stone Kufra Bed	2-17-83	20/01/2023	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
3	14/02/2022	Kashmir Land Palokrah	03-5-01	11/08/2022	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
-	00	00	01-98-98	20/01/2022	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
4	17/02/2022	Lakulwaler Grah Gohalpur	4-80-63	9/10/2022	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
5	21/02/2022	Himachal, Gohalpur	4-95-70	10/01/2023	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-
00	00	00	01-46-90	23/01/2022	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	-


 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

MINING INSPECTOR/ASSISTANT MINING INSPECTOR/MINING GUARD - Moham b P
 Name of District: Una, Jharkhand
 Total No. of Mining Leases: 6
 For Free Sale: 6
 For Stone Crusher: 6

Sr. No.	Description of Mining Lease				Status of Mining Activities				Period of Inspection: - for the month of <u>Feb 2022</u>		Previous Date of Inspection of said Stone Crusher	Previous Date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	
	Date of Inspection	Name of Lessee holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation					Date
6	26-02-2022	Lokhand Singh, Kungrat	13-57-15	17-8-2021	Yes	Yes	-	No	-	-	-	-	-	-	-
	20	Do	4-17-79	17-11-2026	Yes	Yes	-	No	-	-	-	-	-	-	-
7	05-02-2022	Sub Shankar Chandpur	2-76-30	21-11-2026	Yes	Yes	-	No	-	-	-	-	-	-	-
8	08-02-2022	Himachal cruma Chandpur	4-95-70	10-01-2023	Yes	Yes	-	No	-	-	-	-	-	-	-
	20	Do	1-46-20	23-7-2022	Yes	Yes	-	No	-	-	-	-	-	-	-
9	08-02-2022	Shakti Stone Chandpur	03-96-45	28-07-2024	Yes	Yes	-	No	-	-	-	-	-	-	-


 Geologist
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 H.P. Shimla-1

RESULT FRAME WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **Mohankul,**
 Name of District:- **Una Block Haroli**
 Total Nos. of Stone Crusher:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:- **Feb, 2022**
 Period of Inspection:- for the month of

Description of Stone Crusher		Status of Stone Crusher							Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date	Nature of violation	Date	Date	Type of violation			
1	02/02/2022	Lakshwaley chhu belian,					Functioned									
2	02/02/2022	on how crusher					Functioned									
3	01/02/2022	Sei how Ghardiyar					Non Functioned									
4	02/02/2022	Himachal chhu Miner Chandpur					Functioned									
5	02/02/2022	Lakshwaley Chandpur					Functioned									
6	01/02/2022	Jai Shanker Chandpur					Functioned									
7	29/02/2022	Bhakhra Chandpur					Functioned									

Geologist
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 (Geological Wing)
 H.P. Shimla-1

Name of the Mining Officer/Mining Inspector: _____

Village: Mohankul

Total No. of Mining Leases: 1

Area: 10000 sq. ft.

For Free Sale:

For Stone Crushers:

Period of Inspection: for the month of March 2022

Sr. No.	Description of Mining Lease				Status of Mining Activities			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation		
1	23.02.22	Lakshmi Sarda	05-05-17	01/01/2023	Yes	Yes	No	-	-	-	-	-	-	-	-	-
2	DO	DO	3-89-94	10/01/2023	Yes	Yes	No	-	-	-	-	-	-	-	-	-
3	3.3.22	Himachal Crushing (Gudpur)	01-16-20	23/07/2021	Yes	Yes	No	-	-	-	-	-	-	-	-	-
4	DO	DO	4-95-70	01/01/2023	Yes	Yes	No	-	-	-	-	-	-	-	-	-
5	13/3/2022	Shiv Shaker Choudhary	18-10		Yes	Yes	No	-	-	-	-	-	-	-	-	-
6	16/3/2022	Kashmiri Lal Bahadur	03-50-01	06/01/2022	Yes	Yes	No	-	-	-	-	-	-	-	-	-
7	DO	Udawat Singh Sahad	01-98-98	06/01/2022	Yes	Yes	No	-	-	-	-	-	-	-	-	-

Name of the Mining Officer/Mining Inspector: _____

Name of District: Mohankul
Use of Lease: Mohankul

Total Nos. of Mining Leases: _____

For Free Sale: _____

For Stone Crusher: _____

Period of Inspection: for the month of March 2022.

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Host mine	Whether mining being carried out scientifically	Whether Production is within the limit of WEAP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
8	01-03-2022	Lakshinder Singh	13-57-15	17-08-2021	Yes	Yes	No										
9	01-03-2022	Kishor Das	4-7-79	11-11-2026	Yes	Yes	No										
10	01-03-2022	Om Singh Kishor Das	4-7-83	11-11-2031	Yes	Yes	No										


 Geologist
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 H.P. Shimla-1

Inspector/Assistant Mining Inspector/Mining Guard:- Mohan Lal
 Name of District:- Una Block Harali

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of -----

Sr. No	Inspection Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issued to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date	Nature of violation	Date	Date	Type of violation		
1	2-3-22	Lakshinder Singh, Pallanreed				Functioned	Ele.								
2	3-3-22	Himshah, chudhary Gondapur				Functioned	ELE.								
3	3-3-22	Sai Shankar Chaudhary				Functioned	Ele.								
4	16-3-22	Bhachra, Gullor, Chandiyatan				Functioned	Ele.								
5	21-3-22	Om Stone, Kuthubhat				Functioned	Ele.								
6	23-3-22	Lakshinder, Kungrad				Functioned	ELE.								


 Capt. Industries
 (Geological Wing)
 H.P. Shimla-1

... DOCUMENT (RED) PERFORMANCE

Name of District: **Satna Dist Amb**

Total Nos. of Mining Leases: **For Free Sale: For Stone Crusher: for the month of: Jan 2022**

Sr No	Description of Mining Lease				Status of Mining Activities				Period of Inspection: - for the month of -		Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation						
11.1.22	Rama S. Ch Lease Anthonura	02.09.01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
11.1.22	Nai Ganh S.C.H. lease Anthonura	04.04.01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
11.1.22	Thakur Entomani Lease Anthonura	04.04.01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
20.1.22	H.S.D.S.C.H Lease Takarla	16.07.05	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
30.1.22	Mahar S.C.H Lease Takarla	01.02.01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
20.1.22	do Lease Salari	03.02.06	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
30.1.22	Thakur Lease II Anthonura	04.04.01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-

None

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HP Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard: *Sachin Singh Amb*
 Name of District: *Una*
 Total Nos. of Stone Crushers:
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crushers:
 Period of Inspection: - for the month of *Jan. 2022*

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
						Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance, If not, quantity of excess productions	Date	Nature of violation					
	<i>4-1-22</i>	<i>Rama S.C. Andhawa</i>		<i>Lease</i>		<i>Functioned</i>	<i>Etc.</i>								
	<i>10-1-22</i>	<i>H.S.D.S.C. Chusrewa</i>		<i>Lease</i>		<i>Functioned</i>	<i>Etc.</i>								
	<i>20-1-22</i>	<i>MAHAVIR S.C. Dikarla</i>		<i>Lease</i>		<i>Functioned</i>	<i>Etc.</i>								
	<i>29-1-22</i>	<i>Jai Binay S.C. Keshvi</i>		<i>Lease (Mukund)</i>		<i>Not Functioned</i>	<i>Etc.</i>								<i>Not work</i>
	<i>29-1-22</i>	<i>Mahesh S.C. Keshvi</i>		<i>Lease (Ajay)</i>		<i>Non Functioned</i>	<i>Etc.</i>								<i>Not work</i>

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FORM DOCUMENT (RED) PERFORMANCE
 Mining Inspector/Assistant Mining Inspector/Mining Guard

Name of District: Satnam Singh Amb

Total Nos. of Mining Leases: one

For Free Sale:

For Stone Crushers:

Feb. 2022

Sl. No.	Date of Inspection	Description of Mining Lease		Period of Lease	Status of Mining Activities				Period of Inspection: for the month of <u>Feb. 2022</u>		Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
		Name of Lease holder	Area of lease		Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation						
01.2.22		Rama SCh. Lease Anandhara	02-09-01	-	yes	yes	-	NO	-	-	-	-	-	-	-	-
01.2.22		Jai Gansh S.C. lease Kachhri	04-39-29	-	yes	NO	-	NO	-	-	-	-	-	-	-	-
01.2.22		Thakur Endrapan with 100 MT Millstone	04-54-70	-	yes	yes	-	NO	-	-	-	-	-	-	-	-
10.2.22		H.S. SCh lease Takuila	16-09-45	-	yes	yes	-	NO	-	-	-	-	-	-	-	NO work
10.2.22		MAHAVIR S.C. lease Takuila	03-02-42	-	yes	yes	-	NO	-	-	-	-	-	-	-	-
10.2.22		do Saluwi	03-72-96	-	yes	yes	-	NO	-	-	-	-	-	-	-	-
10.2.22		Rama S.C. lease Anandhara	02-09-01	-	yes	yes	-	NO	-	-	-	-	-	-	-	-

NO work


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 (Geological Wing)
 H.P. Shimla-1

... DOCUMENT (RFID) PERFORMANCE
 Name of District: Setmana Sigt smg
 Total Nos. of Mining Leases: 6
 For Free Sale: Feb. 2022
 For Stone Crushers: Feb. 2022

Sr No	Description of Mining Lease			Status of Mining Activities				Period of Inspection: - for the month of		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Moving Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date							
14.2.22	Rama Sichi Lease Amokhorra	02-09-01	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
14.2.22	Jai Ganesh S.C.V. lease Kankandi	4-3-79-29	-	Yes	NO WORK	-	NO	-	-	-	-	-	-	-	-	-
23.2.22	H.S.D. S.C.V. lease Takkala	16-09-45	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
23.2.22	MANAVIK S.C.V. lease Takkala	03-02-42	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	No work
23.2.22	da Sakuril	03-72-96	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
23.2.22	Thalasa Ender... Kankandi	04-54-70	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-

Geologist
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 [Geological Wing]
 H.P Shimla-1

MINING DOCUMENT (RFD) PERFORMANCE
 Mining Inspector/Mining Guard: Sectan Singh Anand
 Name of District: Uran
 Total No. of Mining Leases:
 For Free Sale:
 For Stone Crushers:
 Period of Inspection: - for the month of Feb. 2022

Sr. No.	Description of Mining Lease			Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date				Type of Violation
24.2.22	Rama S. Ch	Lease	02-09-21	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-
24.2.22	Jai Chandra S. Ch	Lease	4-3-29	-	Yes	No	WORK	-	No	-	-	-	-	-	-	-	-
03.1.22	Thakur Unit D	Lease	4-5-20	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-
28.2.22	H.S.D. S. Ch	Lease	16-09-15	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	No work
28.2.22	M. Mahant	S. Ch	03-02-42	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-
28.2.22	Salusi	Lease	03-12-96	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-

RESULT FROM WORK DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **SATNAM SINGH ANB**
 Name of District:- **UNA**
 Total Nos. of Stone Crusher:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-
 Period of Inspection: - for the month of **Feb. 2022**

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity			Status of Stone Crusher			Date on which notice issue to lesser for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
			Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation				
1	10-2-22	H.S.D S.C.		Lease		Function	Etc.										
"	"	MAHAVID S.C.		Lease		Function	Etc.										
2	23-2-22	LUBMI S.C.		Lease expired		Function	Etc.										on stock bank.
"	"	Thakur Laxmi Ti		Lease		Function	Etc.										
3	24-2-22	Jai Gansh S.C.		Lease Not lease		Function (Non-lease)	Etc.										
"	"	Mukesh S.C.		Lease expired		Not Function	Etc.										
"	"	Ram S.C.		Lease		Function	Etc.										

No work
 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P Shimla-1
 No work

WORK DOCUMENT (RFD) PERFORMANCE

Name of District: **SATNAM SINGH A.M.B.**
 Total Nos. of Mining Leases: **Uma**
 For Free Sale:
 For Stone Crusher: **March 2022**

Sr No	Description of Mining Lease				Status of Mining Activities			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date			
1	5-3-22	Jai Gansh S.C. Kuslubi	4-39-0		yes	No work	-	No								
2	23-2-22	H.S.D S.C. Chikruka	5-09-40		yes	yes	-	No								No work
3	11-3-22	RAMA S.C. Amothan	02-09-0		yes	yes	-	NO								End work with Am. 1 Sr. Nam Das
5	11	MAHAVIR S.C. Takarla	23-02-42		yes	yes	-	NO								-do
6	14-3-22	Thakur S.C. Gauthan	4-54-20		yes	yes	-	NO								-do
6	11	Mahesh S.C. Kuslubi				No work										-do
7	17-3-22	Laxmi S.C. Matha				No work										No working

निम्न - 11/3/22 को रामा SC की लेस की निरीक्षण किया, जो कि नो वर्क में है।
 का निरीक्षण किया कि नो वर्क में है।
 नो वर्क में है।

Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

WORK DOCUMENT (RFD) PERFORMA
 Mining Inspector/Assistant Mining Inspector/Mining Guard:- **SATNAM Singh Amb**
 Name of District:- **Una**
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:-
 Period of Inspection:- for the month of **March 2022**

Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities			Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
					Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP							
3	17-3-22	Jai Gamba S.C. Kasluhi		1-3-21	Yes	No work								
7	17-3-22	LEXMI S.C. Thathal			No	No work								No work
6	"	H.S.D S.C. Takarla		16-07-21	Yes	Yes	-	NO						No work
4	"	MARQUID S.C. Takarla		07-02-21	Yes	Yes	-	NO						
2	19-3-22	Endo - Selusi		03-22-20	Yes	Yes	-	NO						
13	"	Thakur Venit II Kethiari		24-54-20	Yes	Yes	-	NO						
6	"	LEXMI S.C. Thathal			No	No work	-							

17/3/22 It is noted that unit II at Thathal where the lessee has not started the work since the date of issue of notice for violation. The lessee is requested to start the work immediately.


 Geologist
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 (Geological Wing)
 H.P. Shimla-1

Inspecting Guards:- *SATNAM Singh M.G. Amb*
 Name of District:- *Udina*
 Total Nos. of Stone Crushers:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crushers:-

Period of Inspection: - for the month of *March 2022*

Sr. No	Inspecti on Date	Name & address of Stone Crusher	Validit y of latest PMT	Name of legal source	Validity of legal source	Status of Stone Crusher		Date on which notice issue to lessee for violation if any		Previous Date of Inspectio n of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectifier the previous violation or not.	If not what action taken	Remarks
						Functioned or non Functioned	Operating on Electricity or Generator	Date	Nature of violati on					
1	5-3-22	Jai Ganesht S.C. Daslehi		M/L		Functioned	Electricity							No work
2	2-3-22	H.S.D S.C. Chuzam		M/L		-do-	-do-							
7	11-3-22	PANA S.L Pundhaur		M/L		-do-	-do-							
4	14-3-22	Thulave S.C. -mit D Katarani		M/L		-do-	-do-							
5	"	Mahesh S.C. Kachubi		M/L		-do-	-do-							on stall
6	11/3/22	Laxmi S.C. thathal		M/L		-do-	-do-							on stall
7	29/3/22	Mahesh S.C. Thathal		M/L		-do-	-do-							


 Geologist
 Dept. of Industries
 (Geological Wing)
 J.P. Sharma-1

Name of the Mining Officer/Mining Inspector: Assistant Mining Inspector (Mining)

Balsan Mining Ground

Name of District: Una

Total Nos. of Mining Leases: For Free Sale:

For Stone Crushers: JAN - 2022

Period of Inspection: for the month of

Sl. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Filles	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
	4/01/22	राजीव कुमार 0/5 वरान			No	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	13/01/22	अश्वनी कुमारी 0/5 वरान			No	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	18/01/22	राजीव कुमार 0/5 वरान			No	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	19/01/22	अश्वनी कुमारी 0/5 वरान			No	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	21/01/22	अश्वनी कुमारी 0/5 वरान			Yes	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	27/01/22	दो - 0/5 वरान			Yes	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।
	28/01/22	अश्वनी कुमारी 0/5 वरान			Yes	No Work												अधिकारी द्वारा जांच के बाद कार्य स्थल पर कार्य शुरू है।


 Geologist
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 (Geological Wing)
 H.P. Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:
 Name of District:
 Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:
 Period of Inspection: - for the month of

Balson Mining Guard
 March - 2022

Sr No	Description of Mining Lease		Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher		Previous Date of inspection of said Mining Lease		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If and what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of the lease	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
(1)	3/03/22	राजीव कुमार 0/5 वसाल	38-14	28/07/21	No	Not Working											राजीव कुमार 0/5 वसाल
(2)	5/03/22	अश्वनी कुमारी 0/5 वसाल	03-13	11/07/21	No	Not Working											अश्वनी कुमारी 0/5 वसाल
(3)	14/03/22	अश्वनी कुमारी 0/5 वसाल	65-14 (K.N)	28/07/21	No	Not Working											अश्वनी कुमारी 0/5 वसाल
(4)	19/03/22	उषा कौशिक 0/5 वसाल	01-97 98	06/06/22	Yes 4 Full	Not Working											उषा कौशिक 0/5 वसाल
(5)	24/03/22	- do - 0/5 वसाल	04-83 -90	02/07/21	Yes 1 Full	Not Working											- do - 0/5 वसाल
(6)	24/03/22	सुनीता देवी 0/5 वसाल	01-52 -20	05/04/21	Yes 7 Full	Not Working											सुनीता देवी 0/5 वसाल
(7)	30/03/22	राजीव कुमार 0/5 वसाल	70-04 (K.N)	26/07/21	No	Not Working											राजीव कुमार 0/5 वसाल

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Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:- **KANPAL**
UNA BAGHET

Total Nos. of Stone Crusher:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

Period of Inspection: - for the month of **JAN-2022**

Sr. No	Inspection Date	Name & address of Stone Crusher	Description of Stone Crusher			Status of Stone Crusher			Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date	Nature of violation	Date	Date	Type of violation	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
			Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator										
1.	3-1-22	Asharu Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-
2.	4-1-22	HIM Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-
3.	12-1-22	Shree Rudra Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-
4.	21-1-22	H.S.D. Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-
5.	27-1-22	Bhakt Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-
6.	31-1-22	Baker Stone Crusher	-	Mining Lease	-	functioned	Electricity	-	-	-	-	-	-	-	-	-	-


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THE MINING ACT, 1952
 THE MINING DOCUMENT (RFD) PERFORMANCE
 Name of District: **HANUWAL**
 Name of District: **UNA (BAGHET)**
 Total No. of Mining Leases:
 For Free Sale:
 For Stone Crushers: **JAN - 2022**

Sr No	Date of Inspection	Description of Mining Lease		Period of Lease	Status of Mining Activities			Period of Inspection: - for the month of		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
		Name of Lease holder	Area of lease		Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date							
1.	3-1-22	Atharav Stone Crusher	47780	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-
	do	Kishora Stone Crusher	01-6923	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-
2.	4-1-22	HIN Stone Crusher	146159	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-
	do	HIN Stone Crusher	2492-87	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-
3.	11-1-22	Jaswal Stone Crusher	2-42-70	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-
4.	12-1-22	Sheer Ruda Stone Crusher	29772	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-


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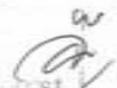
... DOCUMENT (RFD) PERFORMANCE

Name of District: **RAMPAL**
 Total Nos. of Mining Leases: **UNA (Baglet)**
 For Free Sale:
 For State Crushers:

Period of Inspection: for the month of **Jan - 2022**

Sr No	Description of Mining Lease			Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date				Type of Violation
5.	11-1-22	Gambati Stone Crusher	03-55-11	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
do		Kabil Sharma Chaud	01-15-39	-	NO	Yes	-	NO	-	-	-	-	-	-	-	-	-
6.	17-1-22	Sanjeev Gupta	04-09-57-28	-	NO	Yes	-	NO	-	-	-	-	-	-	-	-	-
7.	21-1-22	J.B.B Stone Crusher	04-61-12	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
do		H.S.D Stone Crusher	03-08-1	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
8.	27-1-22	Bhajat Stone Crusher	04-49-3	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
		Bhajat Stone Crusher	07-20-63	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-

Not working


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RESULT FRAME WORK DOCUMENT (RF) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:-

**RAMPAL
UNA GAGRET**

Total Nos. of Stone Crushers:-

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crushers:-

Period of Inspection: - for the month of **FEB 2022**

Sr. No	Inspection Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks	
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation				
1	1.2.22	Nainika Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-
2	3.2.22	Jaswal Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-
3	5.2.22	J.S.B Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-
4	6.2.22	Krishna Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-
5	26.2.22	Ganpati Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-
6	do	H.M. Stone Crusher	-	Mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-	-	-


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INSPECTOR/ASSISTANT MINING INSPECTOR/MINING GUARD:-

RAMPAL
UNA CRAGRET

Name of District:-
Total Nos. of Mining Leases:-
For Free Sale:-
For Stone Crusher:-

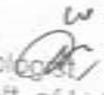
FEB. 2022

Sr No	Date of Inspection	Description of Mining Lease			Status of Mining Activities				Period of Inspection: - for the month of		Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
		Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation							Date
1	1.2.22	Nainkoi Stone Crusher	02-37-70	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
do		Nainkoi Stone Crusher	02-35-70	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
2	3.2.22	Jabwal Stone Crusher	01-41-70	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
3	5.2.22	J.B.B Stone Crusher	01-61-62	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
do		Sheer Rudra Stone Crusher	02-45-63	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
4	15.2.22	Bharat Stone Crusher	02-04-63	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
do		Bharat Stone Crusher	01-21-63	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-


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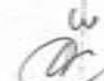
MINING INSPECTOR/ASSISTANT MINING INSPECTOR/MINING GUARD:-
 NAME OF DISTRICT:- **RAMPAI**
 Total No. of Mining Leases:- **014**
 For Free Sale:- **014**
 For Stone Crusher:- **014**
 Period of Inspection:- for the month of **FEB - 2022**

Sr No	Description of Mining Lease				Status of Mining Activities			Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date				Nature of violation
5	18/2/22	Trakur Stone Crusher	0-43-18	-	YES	YES	-	NO	-	-	-	-	-	-	-
do		Trakur Stone Crusher	0-53-25	-	YES	YES	-	NO	-	-	-	-	-	-	-
6	22/2/22	Atharav Stone Crusher	01-79-70	-	YES	YES	-	NO	-	-	-	-	-	-	-
do		KUSHNO Stone Crusher	02-04-70	-	YES	YES	-	NO	-	-	-	-	-	-	-
7	21/2/22	Ganpati Stone Crusher	03-55-11	-	YES	YES	-	NO	-	-	-	-	-	-	-
8	do	HIN Stone Crusher	04-82-07	-	YES	YES	-	NO	-	-	-	-	-	-	-
do		HIN Stone Crusher	14-61-57	-	YES	YES	-	NO	-	-	-	-	-	-	-


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RESULT FRAME WORK DOCUMENT (RF) PERFORMANCE
 Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **RANPAL**
 Name of District:- **LUNA (CAGREST)**
 Total Nos. of Stone Crushers:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-
 Period of Inspection: - for the month of **MAR - 2022**

Sr. No	Inspect on Date	Name & address of Stone Crusher	Validity of latest PSIT	Name of legal source	Validity of legal source	Status of Stone Crusher		Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date on which notice issue to lesser for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks	
						Functioned or non Functioned	Operating on Electricity or Generator		Date	Nature of violation		Date	Date				Type of violation
1	2.3.22	J.B.B Stone Crusher	-	Mining lease	-	Functional	Electricity										
2	9.3.22	Shree Rudra Stone Crusher	-	Mining lease	-	Functional	Electricity										
3	14.3.22	Blawat Stone Crusher	-	Mining lease	-	Functional	Electricity										
4	16.3.22	Pithorav Stone Crusher	-	Mining lease	-	Functional	Electricity										
5	24.3.22	Jagwal Stone Crusher	-	Mining lease	-	Functional	Electricity										


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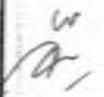
FORM DOCUMENT (RFD) PERFORMANCE
 Mining Inspector/Assistant Mining Inspector/Mining Guard:-
 Name of District:-

RANPA
 UNA (GARRET)

Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

MAR-2022

Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation		
5	21.3.22	HIM Stone Crusher		4-81-67	-	Yes	Yes	-	No	-	-	-	-	-	-	-
-	do	HIM Stone Crusher		4-61-59	-	Yes	Yes	-	No	-	-	-	-	-	-	-
6	24.3.22	Jaswal Stone Crusher		2-42-70	-	Yes	Yes	-	No	-	-	-	-	-	-	-


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... DOCUMENT (RFD) PERFORMANCE

Name of District:- **RANPAL**
 Total Nos. of Mining Leases:- **UNA (C/MAGRET)**
 For Free Sale:-
 For Stone Crusher:- **MAR- 2022**

Sr No	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark
					Stat us of Boundar y pilla rs	Whether mining being carried out scientifically	Wheth er Produc tion is within the limit of WEMP	Natur e of Violat ion if any	Date	Natur e of violati on	Date	Natur e of violati on	Date	Type of Violat ion			
1	23-22	JBB Stone Crusher	4-61-12	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
	do	H.S.D Stone Crusher	03-08-11	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
2	23-22	Shree Rudra Stone Crusher	4-57-22	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
	do	Ranpal Stone Crusher	3-55-11	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
3	14-32	Bhalat Stone Crusher	4-42-3	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
	do	Wahalat Stone Crusher	7-26-63	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-
4		Atharav Stone Crusher	4-7980	-	Yes	Yes	-	NO	-	-	-	-	-	-	-	-	-

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PERFORMANCE DOCUMENT (RFD) PERFORMANCE

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:- **SATNAM SINGH**
 Name of District:- **UNA GAGRET**
 Total Nos. of Stone Crusher:-
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection: - for the month of **JAN: 2022**

Sr. No	Description of Stone Crusher		Status of Stone Crusher					Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	Has what action taken	Remarks	
	Inspect on Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation			
1.	3-1-22	ATHARAV STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	
2.	4-1-22	HIM STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	
3.	12-1-22	SMREE RUDRA STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	
4.	21-1-22	H.S.D STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	
5.	27-1-22	BHARAT STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	
6.	31-1-22	THAKUR STONE CRUSHER	-	mining Lease	-	Functioned	Electricity	-	-	-	-	-	-	-	-	


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FORM (RED) PERFORMANCE

Name of District:-

SATNAM SINGH
UNA GAGRET

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crushers:-

JAN. 2022

Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities			Period of Inspection: for the month of		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
					Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Date	Nature of violation							
1	3-1-22	Atharav Stone Crusher	4-79-80	-	Yes	Yes	-	No	-	-	-	-	-	-	-	
	do	KRISHNA Stone Crusher	01-69-23	-	Yes	Yes	-	No	-	-	-	-	-	-	-	
2	4-1-22	Him Stone Crusher	14-61-59	-	Yes	Yes	-	No	-	-	-	-	-	-	-	
	do	Him Stone Crusher	4-82-57	-	Yes	Yes	-	No	-	-	-	-	-	-	-	
3	11-1-22	Jaswal Stone Crusher	02-42-70	-	Yes	Yes	-	No	-	-	-	-	-	-	-	
4	2-1-22	SHREE RUPAN Stone Crusher	4-81-72	-	Yes	Yes	-	No	-	-	-	-	-	-	-	

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Dept. of Industries
(Geological Wing)
H.P. Sharma-1

Mining Inspector/Mining Guard:-

Name of District:- **SATNAM SINGH**
 Total Nos. of Mining Leases:- **UNA GAGRET**
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection:- for the month of **JAN - 2022**

Sr. No	Description of Mining Lease			Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remark	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date				Type of Violation
5.	14-1-22	GUNPATI STONE CRUSHER	03-55-11	-	yes	yes	-	No	-	-	-	-	-	-	-	-	
do		KAPIL SHARMA SONS SANJEEV CHAND	01-49-5726	-	No	yes	-	No	-	-	-	-	-	-	-	-	
6.	17-1-22	SANJEEV GUPTA	01-49-5726	-	No	yes	-	No	-	-	-	-	-	-	-	-	
7.	21-1-22	J.B.B STONE CRUSHER	04-61-12	-	yes	yes	-	No	-	-	-	-	-	-	-	-	Not working
do		H.S.D. STONE CRUSHER	03-09-11	-	yes	yes	-	No	-	-	-	-	-	-	-	-	
8.	27-1-22	BHARAT STONE CRUSHER	04-49-31	-	yes	yes	-	No	-	-	-	-	-	-	-	-	
		BHARAT STONE CRUSHER	07-24-63	-	yes	yes	-	No	-	-	-	-	-	-	-	-	


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 (Geological Wing)
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RESULT FRAME WORK DOCUMENT (RFD) PERFORMA

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard:-

Name of District:- **SATNAM SINGH**

Total Nos. of Stone Crushers:- **UNA GARRET**

Total Nos. of Mining Leases:-

For Free Sale:-

For Stone Crusher:-

FEB. 2022

Period of Inspection: - for the month of

Sr. No	Inspection Date	Description of Stone Crusher			Status of Stone Crusher			Date on which notice issue to lesser for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
		Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date	Nature of violation	Date	Date	Type of violation		
1	12-22	MANILA STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-
2	3-2-22	JASWAL STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-
3	5-2-22	JIB B STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-
4	6-2-22	Kaishang STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-
5	26-2-22	GANPDI STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-
6	Nil	Him STONE CRUSHER	-	mining Lease	-	Functional	Electricity	-	-	-	-	-	-	-	-

Geologist
Dept. of Industries
(Geological Wing)
H.P. Shimla-1

(Signature)

MINING INSPECTOR/ASSISTANT MINING INSPECTOR/MINING GUARD - DOCUMENT (RFD) PERFORMANCE

Name of District: **SATNAM SINGH**
UNA **GAGRET**

Total Nos. of Mining Leases:
 For Free Sale:
 For Stone Crusher:

FEB. 2022

Sr No	Description of Mining Lease				Status of Mining Activities				Period of Inspection: - for the month of -		Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation							
1	1-2-22	NANIKA STONE CRUSHER	02-37-70	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
do		NANIKA STONE CRUSHER	02-35-23	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
2	3-2-22	JAGWAL STONE CRUSHER	02-42-70	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
3	5-2-22	J.B.B STONE CRUSHER	04-4-2	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
do		SHREE RUDRA STONE CRUSHER	2-45-63	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
4	15-2-22	BHARAT STONE CRUSHER	04-4-31	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-
do		BHARAT STONE CRUSHER	07-24-03	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-

Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Sharma-1

... DOCUMENT (RFD) PERFORMANCE

SATNAM SINGH
UNA GAGRET

Name of District:-
Total Nos. of Mining Leases:-

For Free Sale:-
For Stone Crushers:-
Period of Inspection: - for the month of **FEB. 2022**

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
5	18-2-22	Thakur Stone Crusher	02-42-18	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
	do	Thakur Stone Crusher	02-53-25	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
6	22-2-22	Atharav Stone Crusher	04-79-30	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
	do	KRISHNA Stone Crusher	02-94-70	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
7	26-2-22	Ganpati Stone Crusher	03-55-11	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
8	do	Him Stone Crusher	04-82-07	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-
	do	Him Stone Crusher	14-61-59	-	yes	yes	-	No	-	-	-	-	-	-	-	-	-	-


 Geologist
 Dept. of Industries
 (Geological Wing)
 HP Shimla-1

Assistant Mining Inspector, Mining Guards

Name of District: **SATNAM SINGH**
UNA GARRET

Total Nos. of Stone Crusher:

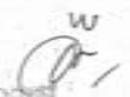
Total Nos. of Mining Leases:

For Free Sale:

For Stone Crusher:

Period of Inspection: for the month of **March**

No.	Inspection Date	Description of Stone Crusher	Validity			Status of Stone Crusher			Date on which notice was given for violation if any		Previous Date of inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
			of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating or not Electricity or Generator	Whether Production is within the limit of Mining Plan etc. (Quantity of excess production)	Date	Nature of violation		Date	Type of violation			
1	2-3-22	J.B.B STONE CRUSHER	-	MINING Lease	-	Functioned	Electricity									
2	9-3-22	SHREE RUDRA STONE CRUSHER	-	MINING Lease	-	Functioned	Electricity									
3	14-3-22	BHARAT STONE CRUSHER	-	MINING Lease	-	Functioned	Electricity									
4	16-3-22	ATHARAV STONE CRUSHER	-	MINING Lease	-	Functioned	Electricity									
5	24-3-22	JASWAL STONE CRUSHER	-	MINING Lease	-	Functioned	Electricity									


 Geologist
 Dept. of Industries
 (Geological Wing)
 HP Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Geologist: **SATNAM**
 Name of District: **UNA GARH**
 Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection: for the month of _____

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of lease	Status of lease	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
1.	23-22	J.B. B	04-61-2	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
	do	H.S.D.	03-08-11	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
2.	9-3-22	SHREE RUDRA	481-72	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
	do	GANPATI	03-55-11	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
3.	14-3-22	BHARAT	04-49-31	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
	do	BHARAT	04-24-63	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	
4.	16-3-22	ATHARAV	04-79-80	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	


 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard: **SATNAM SINGH**
 Name of District: **UNA QAGABET**

Total Nos. of Mining Leases:-
 For Free Sale:-
 For Stone Crusher:-

Period of Inspection: - for the month of **MARCH**

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Fillets	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
5.	21.3.22	HIM STONE CRUSHER	04-02-67	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	
do		HIM STONE CRUSHER	14-61-59	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	
6.	24.3.22	JASWAL STONE CRUSHER	02-42-70	-	Yes	Yes	-	No	-	-	-	-	-	-	-	-	-	

(Signature)
 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard: GURJIT SINGH Mining Guard Davlatpur
 Name of District: UNA
 Total Nos. of Stone Crusher: 02
 Total Nos. of Mining Leases: 03
 For Free Sale:-
 For Stone Crusher:-
 Period of Inspection: - for the month of Jan 2022

Description of Stone Crusher				Status of Stone Crusher			Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks				
Sr. No	Inspect on Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Functioned or non Functioned	Operating on Electricity or Generator	Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess productions	Date	Nature of violation	Date	Date	Type of violation			
			Upto		Upto											
1.	7-1-22	Him Stone Crusher Matlangrah Jan. Beh	11/05/23	ML	04/05/33	Functioned	Ele	—	—	—	—	—	—	—	—	—
2	"	Jaswal Stone Crusher Mandwara	28/09/22	ML	02/06/24	-do-	-do-	—	—	—	—	—	—	—	—	—
3.	21-1-22	Him Stone Crusher Matlangrah	11/05/23	ML	04/05/33	-do-	-do-	—	—	—	—	—	—	—	—	—
4.	"	Jaswal Stone Crusher Mandwara	28/09/22	ML	02/06/24	-do-	-do-	—	—	—	—	—	—	—	—	—
5	28-1-22	Him Stone Crusher Matlangrah	11/05/23	ML	04/05/33	-do-	-do-	—	—	—	—	—	—	—	—	—
6.	"	Jaswal Stone Crusher Mandwara	28/09/22	ML	02/06/24	-do-	-do-	—	—	—	—	—	—	—	—	—

G. P. Sharma
 Geologist
 Dept. of Industries
 (Geological Wing)
 H.P. Shimla-1

In the month of Jan 2022 all mines, the record the chief mining check Post Davlatpur visit.

NAME OF THE MINING OFFICER/MINING INSPECTOR/ASSISTANT MINING INSPECTOR/MINING GUARD:- **PERFORMA**

Name of District:- **GURJITSINGH MINING GUARD DAVTA**
 Total Nos. of Stone Crushers:- **02** **UNA**
 Total Nos. of Mining Leases:- **03**

For Free Sale:-
 For Stone Crusher:-
 Period of Inspection:- for the month of **Feb 2022**

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT	Name of legal source	Validity of legal source	Status of Stone Crusher		Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any	Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks
						Functioned or non Functioned	Operating on Electricity or Generator		Date	Nature of violation					
1.	18.2.22	Him Stone Crusher Mandanpoh In Sec	Upto 11.05.23	ML	Upto 04.05.33	Functioned	Elec	—	—	—	—	—	—	—	—
2.	"	Jaswal Stone Crusher Mandanpoh	28.09.22	ML	02.06.24	-do	-do	—	—	—	—	—	—	—	—
3.	25.2.22	Him Stone Crusher Mandanpoh	11.05.23	ML	04.05.33	-do	-do	—	—	—	—	—	—	—	—
4.	"	Jaswal Stone Crusher Mandanpoh	28.09.22	ML	02.06.24	-do	-do	—	—	—	—	—	—	—	—

Geologist *(Signature)*
 Deptt. of Industries
 (Geological Wing)
 H.P Shimla-1

In the month of Feb 2022 (Monday, Tue, Wed, Thu, Friday on mining Charge Dist. B. D. Sharma)

RESULT FRAME WORK DOCUMENT (RFD) PERIODIC

Name of the Mining Officer: Mining Inspector/Assistant Mining Inspector/Mining Guard:- **GURJIT SINGH MINING Guard Davelthar**
 Name of District:- **VNA**
 Total Nos. of Mining Leases:- **03**
 For Free Sale:-
 For Stone Crushers:-
 Period of Inspection:- for the month of **Jan 2022**

Sr No	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Mining Activities				Date on which notice issue to lessee for violation if any	Previous Date of Inspection of said Stone Crusher	Previous Date of Inspection of said Mining Lease	Previous date of issue of notice of violation if any	Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
					Status of boundary Fills	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any							
3	28/1/22	Smt Veena Thalpur	02.14/20	02.10/19	Yes	Yes	No	-	-	-	-	-	-	-	21/1/2022 MITS JS
		M/S Jawar Sarnahar	Hect	02.6.24											
4	"	Smt V. K. Sharma	11.82.07	18.7.16	Yes	Yes	No	-	-	-	-	-	-	-	do.
		M/S Jyoti Khandwal	Hect	17.7.31											
1		do	14.6.69	05.12.17	Yes	Yes	No	-	-	-	-	-	-	-	do.

P1
 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

In the month of Jan 2022 All Monday, Tue, Wed, the duty on mining check Post Davelthar

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard

Name of District

Total Nos. of Mining Leases - 03

For Free Sale

For Stone Crushers

Period of Inspection - for the month of Jan 2022

Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Filles	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation		
1	7/22	Smt Veenu Thakur	02.490	05.06.09	Yes	Yes	No	-	-	-	-	-	-	-	-	अज्ञात/सिमा/सिमा
		M/S. J. S. Hardware	1 Hect	TO												
2	7/21	Smt. V. K. Sharma	02.490	05.10.16	Yes	Yes	No	-	-	-	-	-	-	-	-	(do)
		M/S. J. S. Hardware	1 Hect													
		do	14.059	05.10.16	Yes	Yes	dr	-	-	-	-	-	-	-	-	(do)

Geologist
Dept. of Industries
(Geological Wing)
H.P. Shimla-1

In the month of Jan 2022 all Monday, Tue, Wed, Thursday mining is being done at Bellari post 02.490

25

PERFORMA
 Assistant Mining Inspector/Mining Guard:- **GURJIT SINGH MINING Guard Daa**
 Name of District:- **3 UPR**
 Total Nos. of Mining Leases:- **3 UPR**
 For Free Sale:-
 For Stone Crusher:- **2 Feb-2022**

Description of Mining Lease				Status of Mining Activities				Period of Inspection: - for the month of Feb-2022				Previous Date of Issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	
Sr No	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date		Nature of violation		Date	Type of Violation	
									Date	Nature of violation	Date	Nature of violation			
1	18/02/22	Satvrena Thakur	02-4270	0306-09 To	Yes	Yes	-	-	-	-	-	-	-	-	-
		M/s. Jasswal Stone Crusher mandwar	Hect.	02-01-24											
2	"	Sh. Vivek Sharma	04-82-49	16-07-16 To	Yes	Yes	-	-	-	-	-	-	-	-	-
		M/s Him Sra mandargari	Hect	17-07-31											
"	-do-		14-61-59	05-12-18 To	Yes	Yes	-	-	-	-	-	-	-	-	-
			Hect	04-05-33											

Geologist
 Deptt. of Industries
 (Geological Wing)
 (P. Sample-1)

In the month of Feb. 2022 All Monday, Tue, wed, Thu on mining track Post Pathri etc

Name of District: GURJIT SINGHPAINING, GUARD DISTRICT
 Total Nos. of Mining Leases: - 3 VNA
 For Free Sale: 3
 For Stone Crusher: 2
 Period of Inspection: - for the month of Feb-2022

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks	
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary pillars	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation				
3.	25 ⁰² / ₂₂	Smt Veena Thakur	02.45.70	03.16.09	Yes	Yes	—	—	—	—	—	—	—	—	—	—	—	—
		M/S Jaswal St. Cr. PPO Mandwara	1 Hect.	02.06.24														
4.	11	Sh. Vivek Sharma	04.82.67	18.0.16	Yes	Yes	—	—	—	—	—	—	—	—	—	—	—	—
		M/S Him St. Cr. Mandwara	1 Hect	17.07.21														
1.		do	14.81.57	05.12.18	Yes	Yes	—	—	—	—	—	—	—	—	—	—	—	—
			1 Hect	04.05.33														


 Geologist
 Deptt. of Industries
 (Geological Wing)
 M.P. Ghimla-1

on the month of Feb 2022 All Monday, Tue, Wed, Thu, days on mining check Post Bathinda Dist: PA

Assistant Mining Inspector/Mining Guard: **GURJITSINGH MINING Guard Daulatpur**
 Name of District: **UNA**
 Total Nos. of Stone Crusher: **02**
 Total Nos. of Mining Leases: **03**
 For Free Sale:
 For Stone Crusher:

Period of Inspection: - for the month of **March 2022**

Sr. No	Inspection Date	Name & address of Stone Crusher	Validity of latest PMT		Name of legal source	Validity of legal source	Status of Stone Crusher		Whether Production is within the limit of Mining Plan/EC Clearance. If not, quantity of excess production	Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher	Previous date of issue of notice of violation if any		Whether the owner has rectified the previous violation or not.	If not what action taken	Remarks	
			Upto	Upto			Functioned or non Functioned	Operating on Electricity or Generator		Date	Nature of violation		Date	Type of violation				
1.	28.2.22	Him Stone Crusher Maidlangarh Jeh. Dist.	Upto 11/05/23	Upto 04/05/33	ML	04/05/33	Forehead	Elec.	-	-	-	-	-	-	-	-	-	-
2.	1	Jaswal Stone Crusher Mandwara	28/9/22	ML	02/06/24	-do-	-do-	-	-	-	-	-	-	-	-	-	-	-
3.	9.3.22	Him Stone Crusher Maidlangarh	11/05/23	-do-	04/05/33	-do-	-do-	-	-	-	-	-	-	-	-	-	-	-
4.	1	Jaswal Stone Crusher Mandwara	28/09/22	-do-	02/06/24	-do-	-do-	-	-	-	-	-	-	-	-	-	-	-
5.	24.3.22	Him Stone Crusher Maidlangarh	11/05/23	-do-	04/05/33	-do-	-do-	-	-	-	-	-	-	-	-	-	-	-
6.	1	Jaswal Stone Crusher Mandwara	28/09/22	-do-	02/06/24	-do-	-do-	-	-	-	-	-	-	-	-	-	-	-


 Geologist
 Dept. of Industries
 (Geological Wing)
 Daulatpur

Name of the Mining Officer/Mining Inspector/Assistant Mining Inspector/Mining Guard: **GURJIT SINGH MINING GUARD**

DAULATPUR

Name of District: **UNA**

Total Nos. of Mining Leases: **3**

For Free Sale:

For Stone Crushers:

Period of Inspection: for the month of **MARCH 2022**

Sr No	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	if not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Files	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
1.	23.22	Smt Veena Thakur	02.470 Hect	01.6.09 To 02.06.24	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
2.	"	M/S. Jaswal Shrivika Sharma	04.8167 Hect	02.06.24 To 18.7.16	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
"	do -	M/S. H.S. Raichayal	14.0.59 Hect	05.12.18 To 01.03.25	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—

(Signature)
Geologist
Deptt. of Industries
(Geological Wing)
H.P. Shimla-1

Period of Inspection: - for the month of

Sr. No.	Description of Mining Lease				Status of Mining Activities				Date on which notice issue to lessee for violation if any		Previous Date of inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Fills	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
3.	9-3-22	Smt. Yashraj Thakur	0.47 Hect	05-6-09 to 05-6-20	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
		M/S. Jaspal Singh	0.27 Hect	02-06-24													
4.	11	SHRIVER SHARMA	04.82 Hect	16-7-16 to 17-7-20	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
		M/S. Hingraji Maitiyashi	0.27 Hect	17-7-20													
11	do	do	14.67 Hect	05-12-18 to 04-5-23	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—

(Signature)
 Geologist
 Deptt. of Industries
 (Geological Wing)
 H.P. Shimla-1

3 UNA
MARCH 2022

Description of Mining Lease				Status of Mining Activities					Date on which notice issue to lessee for violation if any		Previous Date of Inspection of said Stone Crusher		Previous Date of issue of notice of violation if any		Whether the lessee has rectified the previous violation or not.	If not what action taken	Remarks
Sr. No.	Date of Inspection	Name of Lease holder	Area of lease	Period of Lease	Status of Boundary Filler	Whether mining being carried out scientifically	Whether Production is within the limit of WEMP	Nature of Violation if any	Date	Nature of violation	Date	Nature of violation	Date	Type of Violation			
5.	16.3.22	Smt Keena Thakur	2.42.70 Hect	03.6.09 to 03.7.20	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
		M/S Jaswal Sharda	1 Hect	02.6.24													
6	"	Shri Nagesh Sharma	04.88.67 Hect	18.7.16 to 17.7.31	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—
		M/S Anand Meeklangan	0.18 Hect	17.7.31													
1.	06-		14.61.59 Hect	05.12.18 to 4.5.33	Yes	Yes	—	No	—	—	—	—	—	—	—	—	—

(Signature)
Geologist
Deptt. of Industries
(Geological Wing)
H P Shimla-1.